

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.-418/2021
WITH
ORIGINAL APPLICATION NO. 447/2021**

IN THE MATTER OF:

TILAK RAJ ADHANA AND ORS.

....APPLICANT(s)

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

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THROUGH



BHANWAR PAL SINGH JADON

COUNSEL FOR UTTAR PRADESH POLLUTION CONTROL BOARD

EMAIL- bhanwar09jadon@gmail.com

DATE: 24.01.2025

PLACE: NOIDA

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.-418/2021
WITH
ORIGINAL APPLICATION NO. 447/2021**



IN THE MATTER OF:

TILAK RAJ ADHANA AND ORS.

....APPLICANT(s)

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

**VERIFICATION REPORT ON BEHALF OF UTTAR PRADESH
POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER
DT. 13.12.2024 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL**

I, Vikas Mishra, aged about 45 years, S/o Shri G.S. Mishra, posted as Regional Officer, Uttar Pradesh Pollution Control Board, presently at Ghaziabad, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and am competent and authorized to swear the present report.
2. That I state that the contents of the report have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

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3. That in the present matter the crux of the grievance of the Applicants in their applications is with respect to the emission of heavy smoke by Modi Sugar Mill, Modi Nagar, Uttar Pradesh, causing air pollution. It was also stated that M/s Modi Sugar Mill is also running a compost fertilizer plant in Modi Steel Plant which is emitting foul smell which spreads up to several kilometers with the flowing winds.
4. That the aforementioned matter was last listed on 13.12.2024, wherein the Hon'ble Tribunal issued the following directions:

"1. Reply dated 12.12.2024 has been filed by Respondent No. 5 and 6-Project Proponents. Relevant part of the reply reads as under:-

"5. That the verification of vehicles/trolleys used for handling, shifting, and disposing of wet ash collected from venturi scrubbers at a sugar mill can be done now because operational period of the industries for the year 2024-2025 has been started. That the Operational Period of the Industries is November to April."

2. Learned counsel for UPPCB seeks time to make requisite verification and submit verification report.

3. Requisite verification may be done and thereafter report may be submitted at least one week before the next date fixed."

A Copy of the Order dt. 13.12.2024 has been annexed herewith as **ANNEXURE A-1**.

5. That in strict compliance of the aforementioned directions of the Hon'ble Tribunal, a formal intimation letter was issued by the Uttar Pradesh Pollution Control Board, Ghaziabad (herein referred to as "UPPCB"), to M/s Modi Industries Ltd. (herein referred to as "Project Proponent") on



24 JAN 2025

18.01.2025, notifying of an impending site visit by UPPCB officials on 21.01.2025 to verify the vehicles/trolleys used for the handling and disposal of wet ash.

A Copy of the letter dt. 18.01.2025 has been annexed herewith as **ANNEXURE A-2.**

6. That in response to the abovementioned letter, the Project Proponent submitted certain documents vide letter dated 20.01.2025.

A Copy of the letter dt. 20.01.2025 has been annexed herewith as **ANNEXURE A-3.**

That in the said letter the Project Proponent had provided with the following documents:

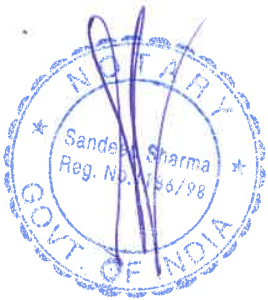
(i) A Letter dt. 01.11.2024 written to the Member Secretary, Uttar Pradesh Pollution Control Board, Lucknow stating that M/s Modi Sugar Mills, Modinagar is starting its crushing season 2024-2025 from 03.11.2024.

A Copy of the letter dt. 01.11.2024 has been annexed herewith as **ANNEXURE A-4.**

(ii) A comprehensive summary of the quantity of wet fly ash generated in the said unit from the date of operation in the session 2024-25 i.e. from 14.11.2024 to 15.01.2025. That as per the said summary the total quantity disposed of is 53419.10 Qtls (Quantitative Trait Locus).

Copies of the summary of the wet fly ash have been annexed herewith as **ANNEXURE A-5.**

(iii) Details of the Vehicles used for disposal of wet ash generated in the unit from 04.11.2024 to 15.01.2025.



24 JAN 2025

A Copy of vehicle details is annexed herewith as **ANNEXURE A-6.**

- (iv) A Letter dt. 20.03.2024 to the Chief Environmental Officer, UPPCB, Lucknow providing the compliance report of conditions complied with respect to the Consolidated Consent to Operate and Authorisation (CCA) under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981.

A Copy of the letter dt. 20.03.2024 has been annexed herewith as **ANNEXURE A-7.**

7. That pursuant to the same, the officials of UPPCB, Ghaziabad conducted an inspection of the premises of the site in question on 21.01.2025. That during the visit the Project Proponent i.e. Shri M.C. Tyagi, Manager of the M/s Modi Sugar Mills was also present.

A Copy of the inspection report has been attached herewith as **ANNEXURE A-8.**

8. That upon the on-site verification, the said unit was found to be operational. The Project Proponent asserted that a work order has been assigned to M/s Sushil Kumar Sharma, Modinagar Ghaziabad (herein referred to as the "Contractor") for the handling, shifting and disposal of wet fly ash of venturi scrubbers during the season 2024-25. That during the inspection, it was observed by the officials that the wet fly ash was being transported by the Contractor utilizing dumpers and trolleys of varied capacities.

A Copy of work order is annexed herewith as **ANNEXURE A-9.**



24 JAN 2025

10. That it has been submitted by the Project Proponent that earlier some quantity of wet fly ash was utilized for landfilling purposes in a low-lying area admeasuring 1.6040 hectares, situated at Khasra No. 664, Khata No. 00265, Village Latifpur Tibda, Modinagar, District Ghaziabad. The said parcel of land has been taken on lease for a period of one year vide a lease agreement dt. 27.11.2024 executed with Shri Vinay Kumar, son of Shri Vedpal. That it was observed during the inspection that the wet fly ash from the site in question was previously disposed of at the aforementioned low lying area, however, the landowner has now leveled the area, and no fresh disposal of fly ash is currently taking place at the said location.

A Copy of the Lease Agreement dt. 27.11.2024 has been annexed herewith as ANNEXURE

Copies of Photographs of the low lying area has been annexed with the inspection report (ANNEXURE A-8).

A Copy of the Lease Deed dt. 27.11.2024 has been annexed herewith as ANNEXURE A-10.

9. That the said wet fly ash was now observed to be disposed of for landfilling in a low-lying area measuring 0.9150 hectares, situated at Khasra No. 405, Khata No. 00150, Village Dabana, Modinagar, Ghaziabad. That it is germane to mention that the Project Proponent had taken the aforementioned land on lease for a tenure of one year, vide a Lease Agreement dated 11.01.2025 executed with Shri Vijay Pal Singh S/o Shri Trilok Chand.

A Copy of the Lease Agreement dt. 11.01.2025 has been annexed herewith as ANNEXURE A-11.

10. That it was further submitted by the Project Proponent that a portion of the fly ash is periodically distributed among local farmers for use as manure.



24 JAN 2025

Whereas, during the course of inspection, no official records or documentary evidence pertaining to the same were provided by the Project Proponent.

11. That as per the information provided by the Project Proponent there are total 8 vehicles deployed for handling and disposal of wet fly ash. That during the course of inspection, it was observed that the vehicle mentioned at serial number 8 (UP27CT4468) was not found at the site in question and no corresponding record or logbook entry was provided by the Project Proponent.

Copies of the Photographs of the site in question have already been attached with ANNEXURE-8.

A Copy of the details of the vehicles has already been annexed herein as ANNEXURE A-5.

13. That it was further observed that the complete process of loading, filtration, and disposal of wet fly ash takes approximately 6 to 7 hours for each cycle. The estimated time breakdown for the process is as follows:

- (i) Minimum 2 to 3 hours for loading of ash,
- (ii) Minimum 3 to 4 hours for filtration, and
- (iii) Disposal thereafter.

14. That the Project Proponent had provided with a weighment slip dated 21.01.2025 to the UPPCB officials. That on the said date, the officials observed a vehicle bearing registration number UP15-7522 present at the site in question. That it was observed that the tare (empty) weight of the vehicle was recorded at 05:04:56 AM, and the gross (loaded) weight was recorded at 11:20:03 AM, indicating a total time lapse of approximately 05 hours and 35 minutes.



24 JAN 2025

However, as per earlier recorded details in weighment slip, the tare weight for the same vehicle was measured at 12:37:25 AM and the gross weight was measured at 12:52:28 AM on the same day. This suggests that the entire loading and filtration process was completed within just 16 minutes, which is contradictory and raises serious concerns regarding the accuracy of the weighment records.

Copies of the weighment slips dt. 21.01.2025 has been annexed herewith as **ANNEXURE A-12**.

15. That on the same day, the officials also observed another vehicle bearing registration number UP14-7417. That the tare and gross weight of the said vehicle were recorded at 02:00:50 AM and 08:41:01 AM, respectively, indicating a total time lapse of approximately 06 hours and 41 minutes.

However, as per weighment slip dated 21.01.2025 of the said vehicle, the tare and gross weight for the same vehicle were recorded at 12:09:02 AM and 12:27:32 AM, respectively, suggesting that the entire process was completed within just 18 minutes. This discrepancy in recorded weighment data is highly questionable.

16. That upon raising concerns regarding the aforementioned discrepancies, the Project Proponent submitted that after a vehicle alongwith with a trolley undergoes tare weight measurement, the trolley is detached and it then proceeds for loading and filtration. That the loaded and filtered trolley is then weighed either using the same vehicle or any other vehicle available at the site before being transported for disposal.

12. That upon further scrutiny of the explanation provided by the Project Proponent, the officials of UPPCB found that the net weight recorded in



24 JAN 2025

the weighment slip dt. 21.01.2025 was inaccurate. It was observed that there was inconsistency in the tare and gross weight measurements of the vehicles, leading to discrepancy in the net weight of the fly ash being transported.

13.Hence, with respect to the above observations, it was concluded by the officials as follows:

- (i) That M/s Sushil Kumar Sharma, Modinagar, Ghaziabad (Contractor) has been contracted for handling, sifting, and disposal of wet fly ash collected from venturi scrubbers at the sugar mill during the crushing season of 2024-25. The fly ash generated from boilers is collected in wet form through venturi scrubbers in different trolleys/dumpers, and after undergoing filtration, it is utilized for landfilling in a designated low-lying area.
- (ii) That the Project Proponent has submitted details of vehicles and trolleys engaged in the shifting and disposal of wet fly ash, along with a copy of the logbook covering the period from 04.11.2024 to 15.01.2025. However, it was observed that the vehicle bearing registration number UP27CT4468 (serial number 8) was not present at the project site, nor was it recorded in the logbook provided by the Project Proponent.
- (iii) That upon examination of the weighment slip dated 21.01.2025, it was found that the net weight recorded therein was incorrect, as the same trolley was being weighed using different vehicles of different sizes in the process of loading and unloading of fly ash.
- (iv) That no documentary evidence or record has been provided by the Project Proponent regarding the quantity of fly ash disposed of by way of distribution to local farmers.

24 JAN 2025



14. That it is respectfully submitted that the UPPCB has acted in strict compliance with the directions issued by this Hon'ble Tribunal and has conducted a thorough inspection of the site in question.
15. Hence, the verification report has been submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.
16. That I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

**DEPONENT**

VERIFICATION

Verified at _____ on this ____ day of January, 2025, that the contents of the above affidavit from paragraphs 1 to 16 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

**DEPONENT**
ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chazlapad (U.P.)

24 JAN 2025

Item Nos. 01 & 02

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 418/2021
(I.A. NO. 66/2024, I.A. NO. 52/2023)

Tilak Raj Adhana and Ors

Applicants

Versus

State of Uttar Pradesh & Ors.

Respondents

WITH

Original Application No. 447/2021

Tilak Raj Adhana & Ors.

Applicants

Versus

State of Uttar Pradesh & Ors.

Respondents

Date of hearing: 13.12.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

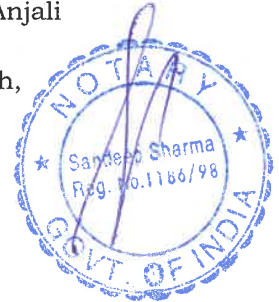
Applicants: None for the applicants.

Respondents: Mr. Gi. Gi. C. George, Advocate for State of U.P. and
Ground Water Board U.P.
Mr. Bhanwar Pal Singh Jadon, Mr. Harsh Vardhan
Singh Rajawat, Ms. Gargi Chaturvedi and Ms. Anjali
Sharma, Advocates for UPPCB.
Mr. Saurabh Rajpal and Mr. Vinay Kumar Singh,
Advocates for Project Proponent.

ORDER

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC



1. Reply dated 12.12.2024 has been filed by Respondent No. 5 and 6-

Project Proponents. Relevant part of the reply reads as under:-

24 JAN 2025

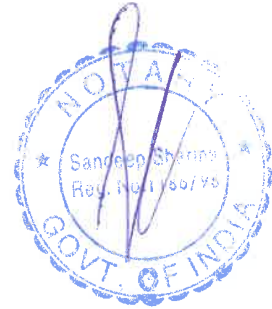
"5. That the verification of vehicles/trolleys used for handling, shifting, and disposing of wet ash collected from venturi scrubbers at a sugar mill can be done now because operational period of the industries for the year 2024-2025 has been started. That the Operational Period of the Industries is November to April."

2. Learned counsel for UPPCB seeks time to make requisite verification and submit verification report.
3. Requisite verification may be done and thereafter report may be submitted at least one week before the next date fixed.
4. List on 28.01.2025 for further consideration.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

December 13, 2024
Original Application No. 418/2021
(I.A. NO 66/2024, IA NO 52/2023)
With ORIGINAL APPLICATION No. 447/2021
AB



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/96
NOTARY PUBLIC
Chazipada (U.P.)

24 JAN 2025



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website-, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 2281 / C/M-1 / 2025

दिनांक 18/01/2025

मैसर्स मोदी शुगर लि०,
मोदीनगर, गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 418 / 2021 एवं 447 / 2021 Tilak Raj Adhana & Ors. Versus State of Uttar Pradesh & Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 13.12.2024 के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 418 / 2021 एवं 447 / 2021 Tilak Raj Adhana & Ors. Versus State of Uttar Pradesh & Tilak Raj Adhana & Ors Vs State of Uttar Pradesh में पारित आदेश दिनांक 13.12.2024 का संदर्भ ग्रहण करने का कष्ट करें। तत्कम में आप द्वारा निम्नलिखित बिन्दुओं के सम्बन्ध में सूचनाएँ वॉंछित हैं:-

1. इकाई में सत्र 2024-2025 में उत्पादन संचालन की तिथि।
2. इकाई में सत्र 2024-2025 में संचालन की तिथि से वर्तमान तक प्रतिदिन जनित ऐश की मात्रा एवं उसके निस्तारण स्थलों का विवरण (जी०पी०एस० लोकेशन सहित) एवं उक्त स्थल पर ऐश के निस्तारण हेतु किये गये अनुबन्ध की छायाप्रति।
3. इकाई में सत्र 2024-2025 में ऐश के परिवहन/हथालन/निस्तारण हेतु प्रयोग किये जा रहे समस्त वाहनों का विवरण, (रजिस्ट्रेशन संख्या एवं वाहन मालिक का नाम आदि) तथा उक्त वाहनों के साथ संलग्न ट्राली की अनुमन्य क्षमता का विवरण।
3. इकाई को राज्य बोर्ड द्वारा जारी सहमति जल/वायु में निहित शर्तों की अनुपालन आख्या।

अवगत हो कि प्रकरण के सम्बन्ध में मा० अधिकरण के आदेश दिनांक 13.12.2024 के अनुपालन में राज्य बोर्ड के प्राधिकृत अधिकारियों द्वारा दिनांक 21.01.2025 को स्थलीय निरीक्षण किया जाना अपेक्षित है, जिस हेतु उपरोक्त वर्णित सूचनाएँ अपेक्षित हैं, ताकि निरीक्षण के समय इकाई द्वारा प्रेषित सूचनाओं का सत्यापन किया जा सके।

अतः आपको निर्देशित किया जाता है कि उपरोक्त वर्णित सूचनाएँ इस कार्यालय को दिनांक 20.01.2025 तक ई-मेल roghaziabad@uppcb.in पर के माध्यम से प्रेषित करना सुनिश्चित करें। नोट करें कि मा० अधिकरण में सुनवाई की अग्रिम तिथि 28.01.2025 नियत है।

क्षेत्रीय अधिकारी

प्रतिलिपि:

मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनाएँ प्रेषित।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विमूति खण्ड, गोमती नगर, लखनऊ 226010

Letter_2023_24_Sunil_RO SIR

ATTESTED

24 JAN 2025

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)





MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



दिनांक 20-01-2025

सेवा में,

श्रीमान क्षेत्रीय अधिकारी,
उ० प्र० प्रदूषण नियंत्रण बोर्ड,
सैक्टर -16, बसुन्धरा,
गाजियाबाद-201012

महोदय,

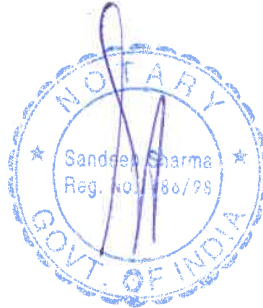
आपके द्वारा दिनांक 18-01-2025 को ई-मेल पर प्रेषित किये गये पत्र सं०-2381/सी/एम-11/2025 दिनांक 18-01-2025 के सन्दर्भ में माँगी गयी सूचनाएँ निम्न प्रकार आपके अवलोकन हेतु प्रेषित की जा रही हैं।

- 1- इकाई में सत्र 2024-25 में उत्पादन संचालन की तिथि - दिनांक 03-11-2024, (संलग्नक सं०-1)
- 2- इकाई में सत्र 2024-25 में संचालन की दिनांक 04-11-2024 से 15-01-2025 तक जनित ऐश की मात्रा, उसके निस्तारण स्थलों का विवरण एवं ऐश के निस्तारण हेतु किये गये अनुबन्ध की छायाप्रति (संलग्नक सं०-2, 3, 4 एवं 5 के रूप में संलग्न है।) उपरोक्त के अतिरिक्त गीली राखी का निस्तारण गन्ना उत्पादकों की प्रार्थना पर उनके खेतों में भी किया जाता है।
- 3- इकाई में सत्र 2024-25 में संचालन की दिनांक 04-11-2024 से 15-01-2025 तक जनित वेट ऐश के निस्तारण हेतु प्रयोग किये जा रहे वाहनों का विवरण (संलग्नक संख्या-6 के रूप में)।
- 4- इकाई को राज्य बोर्ड द्वारा जारी सहमति जल /वायु में निहित शर्तों की अनुपालन आख्या संलग्नक सं०-7 के रूप में संलग्न है।

आशा है आप उपरोक्त सूचनाओं को वर्णित क्रम में पायेंगे।

धन्यवाद सहित।

ATTESTED
संलग्नक: उपरोक्तानुसार।
(Sandeep Sharma)
Reg. No. 1-3519c
NOTARY PUBLIC
Ghaziabad (U.P.)



भवदीय
वास्ते मोदी शुगर मिल्स
(महेशचन्द त्यागी)
पर्सनल मैनेजर।

24 JAN 2025

Modinagar-201 204 Distt.-Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com
CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



दिनांक 01-11-2024

सेवा में,

श्रीमान सदस्य सचिव,
उ० प्र० प्रदूषण नियन्त्रण बोर्ड,
टी०सी० 12 वी,
विभूति खण्ड गोमती नगर
लखनऊ।

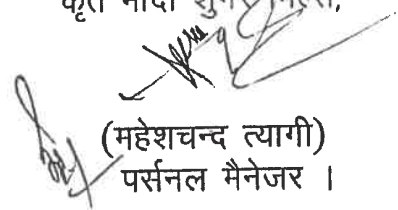
महोदय,

अत्यन्त हर्ष के साथ हम आपको सूचित करना चाहते हैं कि मोदी शुगर मिल्स, मोदीनगर अपना पेराई सत्र 2024-2025 दिनांक 03-11-2024 दिन रविवार से प्रारम्भ करने जा रही है। यह सूचना आपको आपकी जानकारी हेतु प्रेषित की जा रही है।

आशा है आप इसे क्रम में पायेंगे।

धन्यवाद सहित।

भवदीय,
कृते मोदी शुगर मिल्स,


(महेशचन्द्र त्यागी)
पर्सनल मैनेजर।

प्रतिलिपि सूचनार्थ :-

1- क्षेत्रीय अधिकारी, उ० प्र० प्रदूषण नियन्त्रण बोर्ड, सैक्टर-16, वसुन्धरा, गाजियाबाद।



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/50
NOTARY PUBLIC
Ghaziabad (U.P.)

24 JAN 2025

Modinagar-201 204 Distt.-Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com
CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1

Modi Sugar Mills, Modinagar			
Date Wise List of Diposal of Boiler Wet Ash.			
S.No	Date	Vehicle Number	Net wt (In Qtls.)
1	04/11/2024	UP147417	26.30
2	04/11/2024	UP15DK9837	25.30
3	04/11/2024	UP147417	22.30
4	05/11/2024	UP15DK9837	26.20
5	05/11/2024	UP141449	30.10
6	05/11/2024	UP15DK9837	20.90
7	05/11/2024	UP147417	24.40
8	05/11/2024	UP15DH9837	44.70
9	05/11/2024	UP147417	36.40
10	05/11/2024	UP141449	19.50
11	05/11/2024	UP148149	30.90
12	05/11/2024	UP147417	25.40
13	06/11/2024	UP15DK9837	33.00
14	06/11/2024	UP147417	31.90
15	06/11/2024	UP148149	33.90
16	06/11/2024	UP148149	26.40
17	06/11/2024	UP141449	31.60
18	06/11/2024	UP159837	25.10
19	06/11/2024	UP15DK9837	42.90
20	06/11/2024	UP141449	27.70
21	06/11/2024	UP15DK9837	70.90
22	06/11/2024	UP141449	28.20
23	06/11/2024	UP15DK9837	45.10
24	06/11/2024	UP141449	35.70
25	06/11/2024	UP15BK9837	75.10
26	06/11/2024	UP147417	50.80
27	07/11/2024	UP141449	28.90
28	07/11/2024	UP147417	32.50
29	07/11/2024	UP147417	43.30
30	07/11/2024	UP15DK9837	71.10
31	07/11/2024	UP147417	39.50
32	07/11/2024	UP141449	35.40
33	07/11/2024	UP147417	30.60
34	07/11/2024	UP15DK9837	73.10
35	07/11/2024	UP141449	34.50
36	07/11/2024	UP147417	47.00
37	07/11/2024	UP141449	49.00
38	07/11/2024	UP147417	19.10
39	07/11/2024	UP147417	78.90
40	07/11/2024	UP141449	48.30
41	08/11/2024	UP15DK9837	23.70
42	08/11/2024	UP148149	39.70
43	08/11/2024	UP147417	23.80
44	08/11/2024	UP15DK9837	49.60
45	08/11/2024	UP141449	67.70

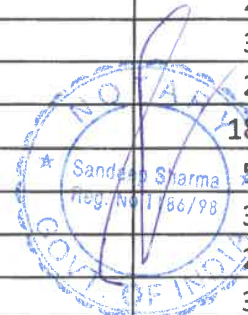


Santosh
Reg.
NO

24 JAN 2025

46	08/11/2024	UP147417	38.20
47	08/11/2024	UP15DK9837	42.20
48	08/11/2024	UP147417	27.40
49	08/11/2024	UP15DK9837	41.70
50	08/11/2024	UP141449	47.30
51	08/11/2024	UP147417	27.30
52	08/11/2024	UP15DK9837	38.10
53	08/11/2024	UP147417	31.60
54	08/11/2024	UP141449	47.20
55	09/11/2024	UP141449	37.10
56	09/11/2024	UP147417	26.40
57	09/11/2024	UP147417	21.10
58	09/11/2024	UP15DK9837	34.60
59	09/11/2024	UP147417	67.10
60	09/11/2024	UP147417	33.90
61	09/11/2024	UP15DK9837	30.10
62	09/11/2024	UP147417	57.10
63	09/11/2024	UP15DK9837	63.10
64	09/11/2024	UP14DK9837	47.50
65	09/11/2024	UP147417	39.00
66	09/11/2024	UP15DK9837	27.60
67	09/11/2024	UP147417	46.10
68	09/11/2024	UP141449	37.50
69	10/11/2024	UP147417	29.40
70	10/11/2024	UP141449	41.60
71	10/11/2024	UP147417	25.80
72	10/11/2024	UP15DK9837	49.80
73	10/11/2024	UP147417	24.90
74	10/11/2024	UP147417	33.30
75	10/11/2024	UP141449	27.60
76	10/11/2024	UP147417	18.60
77	10/11/2024	UP148149	26.20
78	10/11/2024	UP147417	25.50
79	10/11/2024	UP15DK9837	49.20
80	10/11/2024	UP14DH1449	42.10
81	10/11/2024	UP147417	23.90
82	10/11/2024	UP147417	32.20
83	10/11/2024	UP14DH1449	23.50
84	10/11/2024	UP15CT2915	181.50
85	10/11/2024	UP15DK9837	57.90
86	10/11/2024	UP147417	35.70
87	11/11/2024	UP147417	25.70
88	11/11/2024	UP15DK9837	32.10
89	11/11/2024	UP15DK9837	37.90
90	11/11/2024	UP147417	22.30
91	11/11/2024	UP15DK9837	35.40
92	11/11/2024	UP147417	74.10
93	11/11/2024	UP14DH1449	54.40

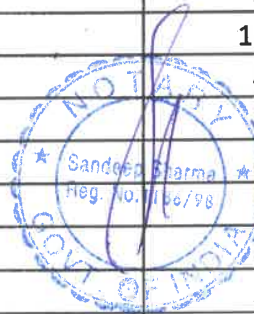
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(Sandeep Sharma)
Reg. No. 11/86/98NOTARY PUBLIC
Chandigarh (J.P.)

24 JAN 2025

94	11/11/2024	UP15DK9837	34.90
95	11/11/2024	UP14DK1449	26.40
96	11/11/2024	UP147417	34.20
97	11/11/2024	UP15DK9837	29.10
98	11/11/2024	UP14DH1449	31.30
99	11/11/2024	UP147417	40.10
100	11/11/2024	UP15DK9837	72.10
101	11/11/2024	UP14DH1449	45.20
102	11/11/2024	UP12BB9075	119.20
103	12/11/2024	UP147417	30.50
104	12/11/2024	UP15DK9837	30.00
105	12/11/2024	UP14DK1449	38.60
106	12/11/2024	UP147417	25.20
107	12/11/2024	UP12BB9075	85.10
108	12/11/2024	UP14DK1449	24.60
109	12/11/2024	UP15DK9837	36.70
110	12/11/2024	UP147417	28.20
111	12/11/2024	UP14DH1449	53.00
112	12/11/2024	UP15DK9837	42.80
113	12/11/2024	UP147417	39.60
114	12/11/2024	UP15DK9837	34.10
115	12/11/2024	UP147417	45.90
116	12/11/2024	UP14DH1449	143.40
117	12/11/2024	UP147417	35.80
118	13/11/2024	UP147417	31.20
119	13/11/2024	UP12BB9075	119.40
120	13/11/2024	UP15DK9837	33.90
121	13/11/2024	UP141449	42.20
122	13/11/2024	UP15DK9837	28.70
123	13/11/2024	UP147417	23.70
124	13/11/2024	UP12BB9075	97.20
125	13/11/2024	UP15DK9837	42.10
126	13/11/2024	UP147417	29.90
127	13/11/2024	UP14DH1449	38.00
128	13/11/2024	UP147417	48.80
129	13/11/2024	UP15DK9837	27.30
130	13/11/2024	UP14DH1449	38.40
131	13/11/2024	UP12BB9075	123.00
132	13/11/2024	UP14DH1449	41.20
133	13/11/2024	UP147417	26.70
134	13/11/2024	UP14DH1449	42.00
135	14/11/2024	UP14DH1449	32.00
136	14/11/2024	UP147417	38.20
137	14/11/2024	UP14DH1449	35.70
138	14/11/2024	UP147417	24.10
139	14/11/2024	UP14DH1449	49.10
140	14/11/2024	UP147417	39.80
141	14/11/2024	UP14DH1449	46.80

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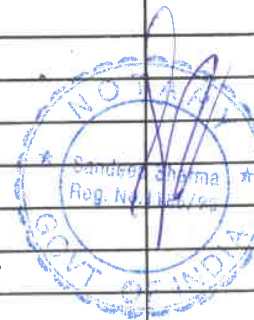
(Sandeep Sharma)
Reg. No. 11/11/2024
NOTARY PUBLIC
Chandigarh (C.A.)

24 JAN 2025

142	14/11/2024	UP147417	27.40
143	14/11/2024	UP14DH1449	27.80
144	14/11/2024	UP17X0114	195.00
145	14/11/2024	UP15DK9837	22.10
146	14/11/2024	UP147417	44.00
147	14/11/2024	UP15ET7714	143.80
148	14/11/2024	UP147417	19.50
149	14/11/2024	UP15DK9837	43.00
150	14/11/2024	UP147417	44.00
151	15/11/2024	UP147417	31.60
152	15/11/2024	UP15DK9837	26.90
153	15/11/2024	UP147417	38.50
154	15/11/2024	UP147417	23.90
155	15/11/2024	UP14DH1449	21.50
156	15/11/2024	UP14DH1449	49.40
157	15/11/2024	UP15DK9837	46.90
158	15/11/2024	UP14DH1449	51.40
159	15/11/2024	UP15DK9837	24.30
160	15/11/2024	UP15DK9837	25.90
161	15/11/2024	UP147417	50.40
162	15/11/2024	UP15DK9837	30.00
163	15/11/2024	UP147417	22.00
164	16/11/2024	UP147417	21.40
165	16/11/2024	UP15DK9837	29.90
166	16/11/2024	UP147417	37.50
167	16/11/2024	UP15DK9837	50.70
168	16/11/2024	UP147417	23.10
169	16/11/2024	UP15DK9837	51.10
170	16/11/2024	UP147417	26.80
171	16/11/2024	UP15DK9837	42.70
172	16/11/2024	UP15DK9837	24.50
173	16/11/2024	UP147417	43.90
174	16/11/2024	UP15DK9837	27.90
175	16/11/2024	UP15DK9837	56.50
176	16/11/2024	UP147417	24.70
177	17/11/2024	UP147417	24.70
178	17/11/2024	UP15DK9837	24.40
179	17/11/2024	UP147417	32.00
180	17/11/2024	UP14DK1449	45.40
181	17/11/2024	UP149837	23.90
182	17/11/2024	UP159837	46.90
183	17/11/2024	UP147417	27.40
184	17/11/2024	UP15DK9837	49.60
185	17/11/2024	UP147417	29.40
186	17/11/2024	UP15DK9837	26.10
187	17/11/2024	UP147414	37.00
188	18/11/2024	UP15DK9837	27.50
189	18/11/2024	UP147417	26.30

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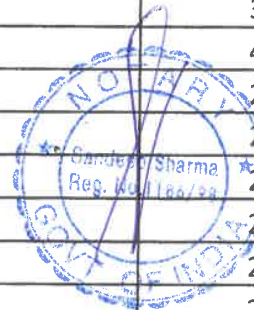
(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chartered (J.P.)



24 JAN 2025

190	18/11/2024	UP147417	35.80
191	18/11/2024	UP15DK9837	25.30
192	18/11/2024	UP147417	37.00
193	18/11/2024	UP159837	40.30
194	18/11/2024	UP159837	28.50
195	18/11/2024	UP147417	22.50
196	18/11/2024	UP159837	26.70
197	18/11/2024	UP7417	46.30
198	18/11/2024	UP159837	70.50
199	18/11/2024	UP159837	35.20
200	18/11/2024	UP147417	24.80
201	19/11/2024	UP15DK9837	28.40
202	19/11/2024	UP144842	35.10
203	19/11/2024	UP15DK9837	18.50
204	19/11/2024	UP144842	23.40
205	19/11/2024	UP147417	23.30
206	19/11/2024	UP144842	30.50
207	20/11/2024	UP144842	24.20
208	20/11/2024	UP15DK9837	44.70
209	20/11/2024	UP144842	37.90
210	20/11/2024	UP15DK9837	22.00
211	20/11/2024	UP144842	53.90
212	20/11/2024	UP15DK9837	31.80
213	20/11/2024	UP144842	31.70
214	20/11/2024	UP15DK9837	28.90
215	21/11/2024	UP15DK9837	29.50
216	21/11/2024	UP144842	30.20
217	21/11/2024	UP144842	33.00
218	21/11/2024	UP144842	26.60
219	21/11/2024	UP147417	28.80
220	21/11/2024	UP15DK9837	29.50
221	22/11/2024	UP144842	36.40
222	22/11/2024	UP144842	24.80
223	22/11/2024	UP144842	21.30
224	23/11/2024	UP144842	30.40
225	23/11/2024	UP144842	46.90
226	23/11/2024	UP144842	20.30
227	24/11/2024	UP15DK9837	25.60
228	24/11/2024	UP144842	22.00
229	24/11/2024	UP14HT7817	23.30
230	25/11/2024	UP14HT7817	22.10
231	25/11/2024	UP147417	24.30
232	26/11/2024	UP15DK9837	33.80
233	26/11/2024	UP15DK9837	27.20
234	26/11/2024	UP147417	27.20
235	26/11/2024	UP144842	28.30
236	26/11/2024	UP15DK9837	39.90
237	26/11/2024	UP147417	41.50

ATRE 3114
 (Sandeep Sharma)
 Reg. No. UP159
 NOTARY PUBLIC
 Chaziabad (UP)

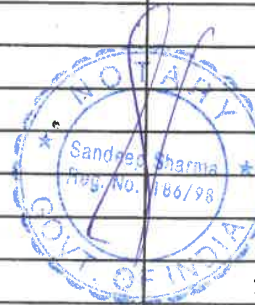


24 JAN 2025

238	26/11/2024	UP144842	51.50
239	26/11/2024	UP15DK9837	27.40
240	26/11/2024	UP144842	56.10
241	26/11/2024	UP15DK9837	29.90
242	26/11/2024	UP147417	28.00
243	26/11/2024	UP144842	26.90
244	26/11/2024	UP15DK9837	43.10
245	26/11/2024	UP147417	27.90
246	26/11/2024	UP15DK9837	38.40
247	26/11/2024	UP147417	25.30
248	26/11/2024	UP15DK9837	40.20
249	27/11/2024	UP15DK9837	34.40
250	27/11/2024	UP147417	25.40
251	27/11/2024	UP144842	38.50
252	27/11/2024	UP15DK9837	26.60
253	27/11/2024	UP147414	31.00
254	27/11/2024	UP15DK9837	50.30
255	27/11/2024	UP144842	35.00
256	27/11/2024	UP144842	25.10
257	27/11/2024	UP144842	53.00
258	27/11/2024	UP147417	28.60
259	27/11/2024	UP15DK9837	21.40
260	27/11/2024	UP15DK9837	39.60
261	27/11/2024	UP147417	29.40
262	27/11/2024	UP15DK9837	24.40
263	28/11/2024	UP15DK9837	32.30
264	28/11/2024	UP147417	33.50
265	28/11/2024	UP144842	24.70
266	28/11/2024	UP15DK9837	39.50
267	28/11/2024	UP144842	30.50
268	28/11/2024	UP15DK9837	29.30
269	28/11/2024	UP15DK9837	28.10
270	28/11/2024	UP144842	46.40
271	28/11/2024	UP15DK9837	28.90
272	28/11/2024	UP15DK9837	32.90
273	28/11/2024	UP15DK9837	32.40
274	29/11/2024	UP144842	26.50
275	29/11/2024	UP144842	25.90
276	29/11/2024	UP147417	59.50
277	29/11/2024	UP15DK9837	27.10
278	30/11/2024	UP147417	36.30
279	30/11/2024	UP147417	30.70
280	30/11/2024	UP144842	37.40
281	30/11/2024	UP147417	23.80
282	30/11/2024	UP144842	48.90
283	30/11/2024	UP144842	20.60
284	30/11/2024	UP147417	24.30
285	30/11/2024	UP144842	25.90

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Reg. No. 1136/98
NOTARY PUBLIC
Chazlabad (UP)



24 JAN 2025

286	30/11/2024	UP147417	38.10
287	01/12/2024	UP147417	25.80
288	01/12/2024	UP15DK9837	27.30
289	01/12/2024	UP147417	37.60
290	01/12/2024	UP15DK9837	54.60
291	01/12/2024	UP15DK9837	27.10
292	01/12/2024	UP147417	28.10
293	01/12/2024	UP144842	42.10
294	01/12/2024	UP147417	47.70
295	01/12/2024	UP144842	49.40
296	01/12/2024	UP15DK9837	30.00
297	01/12/2024	UP15DK9837	29.10
298	01/12/2024	UP144842	26.60
299	01/12/2024	UP147417	25.60
300	01/12/2024	UP15DK9837	33.30
301	01/12/2024	UP147417	26.90
302	01/12/2024	UP15DK9837	23.00
303	02/12/2024	UP147417	32.30
304	02/12/2024	UP15DK9837	36.70
305	02/12/2024	UP144842	37.70
306	02/12/2024	UP147417	35.60
307	02/12/2024	UP15DK9837	49.10
308	02/12/2024	UP144842	21.90
309	02/12/2024	UP147417	27.80
310	02/12/2024	UP144842	25.80
311	02/12/2024	UP15DK9837	33.00
312	02/12/2024	UP15DK9837	44.20
313	02/12/2024	UP144842	70.50
314	02/12/2024	UP147417	46.80
315	02/12/2024	UP15DK9837	25.40
316	02/12/2024	UP147417	25.90
317	02/12/2024	UP15DK9837	27.90
318	02/12/2024	UP15DK9837	37.50
319	03/12/2024	UP15DK9837	23.00
320	03/12/2024	UP15DK9837	30.20
321	03/12/2024	UP147417	42.30
322	03/12/2024	UP15DK9837	30.10
323	03/12/2024	UP144842	25.80
324	03/12/2024	UP141449	34.40
325	03/12/2024	UP144842	43.00
326	03/12/2024	UP15DK9837	23.40
327	03/12/2024	UP141449	54.50
328	03/12/2024	UP144842	25.70
329	03/12/2024	UP15DK9837	26.50
330	03/12/2024	UP144842	25.50
331	03/12/2024	UP15DK9837	37.70
332	03/12/2024	UP147417	27.00
333	03/12/2024	UPUP15DK9837	26.20

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(Sandeep Sharma)
 Reg. No. 1130
 NOTARY PUBLIC
 Ghaziabad

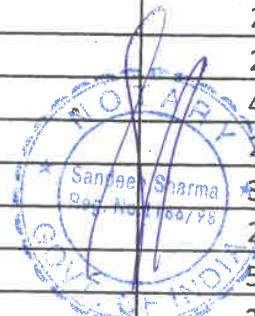


24 JAN 2025

334	04/12/2024	UP147417	28.60
335	04/12/2024	UP15DK9837	33.80
336	04/12/2024	UP147417	21.90
337	04/12/2024	UP15DK9837	25.20
338	04/12/2024	UP144842	27.90
339	04/12/2024	UP15DK9837	51.50
340	04/12/2024	UP147417	38.80
341	04/12/2024	UP141449	33.50
342	04/12/2024	UP144842	30.20
343	04/12/2024	UP147417	29.60
344	04/12/2024	UP141449	33.50
345	04/12/2024	UP15DK9837	46.90
346	04/12/2024	UP144842	28.50
347	04/12/2024	UP147417	25.30
348	04/12/2024	UP15DK9837	17.80
349	04/12/2024	UP141449	38.40
350	05/12/2024	UP15DK9837	39.60
351	05/12/2024	UP144842	43.20
352	05/12/2024	UP15DK9837	19.90
353	05/12/2024	UP15DK9837	41.30
354	05/12/2024	UP141449	67.60
355	05/12/2024	UP147417	36.70
356	05/12/2024	UP144842	36.10
357	05/12/2024	UP147417	39.50
358	05/12/2024	UP15DK9837	33.40
359	05/12/2024	UP144842	54.10
360	05/12/2024	UP141449	37.80
361	06/12/2024	UP141449	30.50
362	06/12/2024	UP141449	31.10
363	06/12/2024	UP141449	36.30
364	06/12/2024	UP147417	30.80
365	06/12/2024	UP144842	57.40
366	06/12/2024	UP15DK9837	28.90
367	06/12/2024	UP147417	38.80
368	06/12/2024	UP15DK9837	31.10
369	06/12/2024	UP144842	27.90
370	06/12/2024	UP147417	29.20
371	06/12/2024	UP144842	47.10
372	06/12/2024	UP15DKJ9837	29.80
373	06/12/2024	UP147417	36.10
374	06/12/2024	UP147417	23.40
375	07/12/2024	UP147417	52.40
376	07/12/2024	UP15DK9837	27.60
377	07/12/2024	UP147417	28.90
378	08/12/2024	UP15DK9837	28.70
379	08/12/2024	UP147417	25.40
380	08/12/2024	UP147417	36.80
381	08/12/2024	UP15DK9837	42.00

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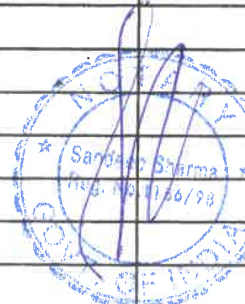
(Sandeep Sharma)
 Reg. No. 1186/98
 NOTARY
 Chazhabad



24 JAN 2025

382	08/12/2024	UP15DK9837	25.90
383	08/12/2024	UP147417	22.70
384	08/12/2024	UP147417	29.10
385	08/12/2024	UP15DK9837	36.60
386	08/12/2024	UP147417	40.90
387	08/12/2024	UP15DK9837	21.70
388	08/12/2024	UP15DK9837	30.20
389	08/12/2024	UP147417	41.80
390	08/12/2024	UP15DK9837	34.30
391	08/12/2024	UP147417	25.40
392	08/12/2024	UP15DK9837	21.50
393	09/12/2024	UP15DK9837	28.10
394	09/12/2024	UP15DK9837	30.70
395	09/12/2024	UP15DK9837	26.60
396	09/12/2024	UP15DK9837	43.40
397	09/12/2024	UP15DK9837	27.60
398	10/12/2024	UP15DK9837	30.90
399	10/12/2024	UP15DK9837	58.10
400	10/12/2024	UP15DK9837	27.60
401	10/12/2024	UP147417	37.70
402	10/12/2024	UP144842	22.60
403	10/12/2024	UP15DK9837	24.00
404	10/12/2024	UP147417	43.20
405	10/12/2024	UP144842	31.70
406	10/12/2024	UP147417	45.80
407	10/12/2024	UP144842	18.60
408	10/12/2024	UP147417	19.00
409	10/12/2024	UP144842	36.80
410	10/12/2024	UP147417	29.50
411	10/12/2024	UP147417	22.10
412	10/12/2024	UP15DK9837	29.10
413	10/12/2024	UP147417	43.10
414	10/12/2024	UP15DK9837	26.10
415	11/12/2024	UP15DK9837	29.60
416	11/12/2024	UP15DK9837	27.40
417	11/12/2024	UP147417	40.60
418	11/12/2024	UP144842	36.80
419	11/12/2024	UP15DK9837	26.20
420	11/12/2024	UP13C9307	64.60
421	11/12/2024	UP147417	61.50
422	11/12/2024	UP144842	18.90
423	11/12/2024	UP15DK9837	22.80
424	11/12/2024	UP144842	36.30
425	11/12/2024	UP13C9307	59.60
426	11/12/2024	UP147417	19.60
427	11/12/2024	UP144842	22.00
428	11/12/2024	UP13C9307	38.00
429	11/12/2024	UP147417	25.10

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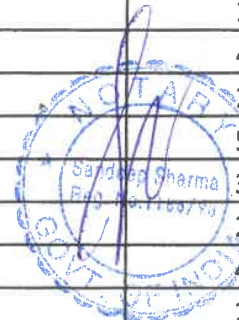
(Sandeep Sharma)
Reg. No. 136/98
NOTARY PUBLIC
Chhatrapati (J.P.)

24 JAN 2025

430	11/12/2024	UP13A9380	44.00
431	12/12/2024	UP13A9480	40.80
432	12/12/2024	UP147417	25.60
433	12/12/2024	UP147417	25.30
434	12/12/2024	UP13A9380	37.30
435	12/12/2024	UP147417	24.10
436	12/12/2024	UP13A9380	38.20
437	12/12/2024	UP147417	37.70
438	12/12/2024	UP144842	47.30
439	12/12/2024	UP15DK9837	26.50
440	12/12/2024	UP13C9307	38.90
441	12/12/2024	UP147417	22.90
442	12/12/2024	UP144842	26.30
443	12/12/2024	UP15DK9837	27.20
444	12/12/2024	UP147417	44.10
445	12/12/2024	UP15DK9837	25.10
446	12/12/2024	UP144842	21.20
447	12/12/2024	UP13C9307	46.60
448	12/12/2024	UP15DK9837	26.30
449	12/12/2024	UP147417	28.10
450	12/12/2024	UP144842	24.30
451	12/12/2024	UP15DK9837	26.90
452	12/12/2024	UP15DK9837	28.20
453	12/12/2024	UP13A9380	53.40
454	13/12/2024	UP15DK9837	28.20
455	13/12/2024	UP147417	45.40
456	13/12/2024	UP147417	54.00
457	13/12/2024	UP15DK9837	20.70
458	13/12/2024	UP15DK9837	27.10
459	13/12/2024	UP144842	36.90
460	13/12/2024	UP13C9307	51.70
461	13/12/2024	UP15DK9837	55.00
462	13/12/2024	UP144842	20.80
463	13/12/2024	UP144842	37.50
464	13/12/2024	UP13C9307	57.00
465	13/12/2024	UP15DK9837	21.80
466	13/12/2024	UP15DK9837	44.30
467	13/12/2024	UP144842	21.80
468	13/12/2024	UP13C930	52.90
469	13/12/2024	UP13C9307	39.50
470	13/12/2024	UP15DK9837	20.10
471	13/12/2024	UP13A9380	49.50
472	13/12/2024	UP15DK9837	28.00
473	13/12/2024	HR38Y5085	188.30
474	13/12/2024	UP15DK9837	47.20
475	13/12/2024	UP147417	59.70
476	13/12/2024	HR38Y5085	185.20
477	14/12/2024	UP147417	58.70

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24 JAN 2025

478	14/12/2024	UP15DK9837	34.50
479	14/12/2024	HR38Y5085	178.50
480	14/12/2024	HR38Y5085	179.40
481	14/12/2024	UP147417	60.50
482	14/12/2024	UP15DK9837	31.50
483	14/12/2024	HR38Y5085	155.80
484	14/12/2024	UP147417	70.80
485	14/12/2024	UP15DK9837	24.00
486	14/12/2024	UP144842	39.10
487	14/12/2024	UP15DK9837	37.40
488	14/12/2024	UP15DK9837	25.40
489	14/12/2024	UP144842	25.90
490	14/12/2024	UP15DK9837	32.70
491	14/12/2024	UP144842	61.30
492	14/12/2024	UP13A9380	49.30
493	14/12/2024	UP144842	32.70
494	14/12/2024	UP15DK9837	21.40
495	14/12/2024	UP13C9307	33.40
496	14/12/2024	UP147417	45.30
497	14/12/2024	UP15DK9837	29.00
498	14/12/2024	UP13C9307	44.10
499	15/12/2024	UP15DK9837	37.50
500	15/12/2024	UA08B9860	78.20
501	15/12/2024	UP13C9307	29.40
502	15/12/2024	UP13C9307	48.00
503	15/12/2024	UP147417	29.80
504	15/12/2024	UP147417	44.60
505	15/12/2024	UP144842	36.80
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507	15/12/2024	UP144842	38.90
508	15/12/2024	UP15DK9837	21.90
509	15/12/2024	UP147417	33.60
510	15/12/2024	UP144842	33.10
511	15/12/2024	UP147417	50.50
512	15/12/2024	UP144842	22.30
513	15/12/2024	UP147417	19.70
514	15/12/2024	UP15DK9837	26.00
515	15/12/2024	UP14PT6194	126.90
516	15/12/2024	UP157522	30.00
517	15/12/2024	UP14PT6194	159.60
518	15/12/2024	UP157522	53.80
519	15/12/2024	UP13C9307	49.60
520	15/12/2024	UP14PT6194	147.00
521	15/12/2024	UP13C9307	22.40
522	15/12/2024	UP157522	38.80
523	15/12/2024	UP13C9307	25.40
524	16/12/2024	UP13C9307	41.40
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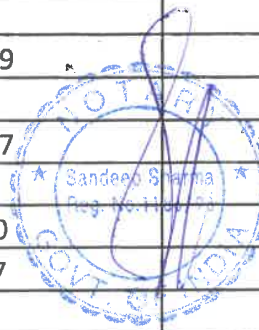


24 JAN 2025

526	16/12/2024	UP13C9307	67.20
527	16/12/2024	UP157522	28.20
528	16/12/2024	UP13C9307	36.80
529	16/12/2024	UP13C9307	19.50
530	16/12/2024	UP144842	40.60
531	16/12/2024	UP13A9380	22.40
532	16/12/2024	UP15DK9837	32.40
533	16/12/2024	UP13A9380	78.30
534	16/12/2024	UP144842	20.20
535	16/12/2024	UP144842	38.40
536	16/12/2024	UP144842	35.80
537	16/12/2024	UP15CT8749	140.60
538	16/12/2024	UP157522	24.60
539	16/12/2024	UP13C9307	68.40
540	16/12/2024	UP157522	59.00
541	17/12/2024	UP157522	26.60
542	17/12/2024	UP157522	30.70
543	17/12/2024	UP144842	30.70
544	17/12/2024	UP147417	49.60
545	17/12/2024	UP144842	42.90
546	17/12/2024	UP15DK9837	19.80
547	17/12/2024	UP144842	58.00
548	17/12/2024	UP16ET7967	165.40
549	17/12/2024	UP15DK9837	44.30
550	17/12/2024	UP144842	22.50
551	17/12/2024	UP16ET7967	162.70
552	17/12/2024	UP157522	20.70
553	17/12/2024	UP157522	33.10
554	17/12/2024	UP13A9380	68.60
555	18/12/2024	UP13C9307	76.70
556	18/12/2024	UP157522	38.90
557	18/12/2024	UP13A9380	77.30
558	18/12/2024	UP13C9307	78.80
559	18/12/2024	UP144842	48.60
560	18/12/2024	UP144842	26.60
561	18/12/2024	UP147417	34.70
562	18/12/2024	UP144842	24.70
563	18/12/2024	UP16ET7969	132.70
564	18/12/2024	UP144842	23.60
565	18/12/2024	UP16ET7967	150.60
566	18/12/2024	UP157522	21.60
567	18/12/2024	UP13A9380	66.20
568	18/12/2024	UP13C9307	57.10
569	18/12/2024	UP157522	38.90
570	19/12/2024	UP157522	56.90
571	19/12/2024	UP157522	18.50
572	19/12/2024	UP144842	31.20
573	19/12/2024	UP144842	70.90

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 Reg. No. 1136/98
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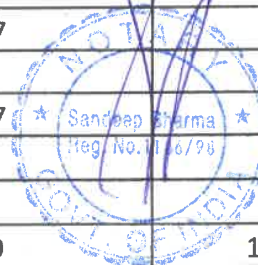


24 JAN 2025

574	19/12/2024	UP147417	47.40
575	19/12/2024	UP15CT8749	134.40
576	19/12/2024	UP15DK9837	25.40
577	19/12/2024	UP144842	33.40
578	19/12/2024	UP15DK9837	60.70
579	19/12/2024	UP15CT8749	140.60
580	19/12/2024	UP144842	37.90
581	19/12/2024	UP147417	35.30
582	19/12/2024	UP15DK9837	18.90
583	19/12/2024	UP157522	69.30
584	19/12/2024	UP157522	21.00
585	20/12/2024	UP15CT8749	133.00
586	20/12/2024	UP157522	26.70
587	20/12/2024	UP157522	39.80
588	20/12/2024	UP147417	31.20
589	20/12/2024	UP15CT8749	127.30
590	20/12/2024	UP144842	69.80
591	20/12/2024	UP147417	42.70
592	20/12/2024	UP144842	30.20
593	20/12/2024	UP15CT8749	123.40
594	20/12/2024	UP15DK9837	62.90
595	20/12/2024	UP144842	57.80
596	20/12/2024	UP147417	31.90
597	20/12/2024	UP144842	41.80
598	20/12/2024	UP15DK9837	19.10
599	20/12/2024	UP157522	47.50
600	20/12/2024	UP15CT8749	173.60
601	20/12/2024	UP147417	21.60
602	20/12/2024	UP147417	42.60
603	20/12/2024	UP157522	52.50
604	21/12/2024	UP15DK9837	27.60
605	21/12/2024	UP147417	28.80
606	21/12/2024	UP15DK9837	62.50
607	21/12/2024	UP147417	40.00
608	21/12/2024	UP15DK9837	29.50
609	21/12/2024	UP144842	58.50
610	21/12/2024	UP147417	54.90
611	21/12/2024	UP144842	23.90
612	21/12/2024	UP15CT8749	129.00
613	21/12/2024	UP15DK9837	53.60
614	21/12/2024	UP144842	35.70
615	21/12/2024	UP15DK9837	45.70
616	21/12/2024	UP147417	25.30
617	21/12/2024	UP147417	19.00
618	21/12/2024	UP15CT8749	135.20
619	22/12/2024	UP16ET7967	147.90
620	22/12/2024	UP15DK9837	33.20
621	22/12/2024	UP15DK9837	19.80

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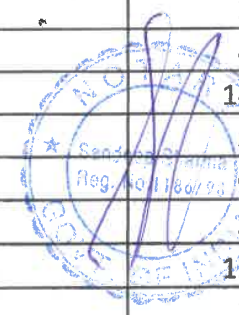
(Sandeep Sharma)
 Reg. No. 136/98
 NOTARY PUBLIC
 Chaziabada (U.P.)



24 JAN 2025

622	22/12/2024	UP144842	36.00
623	22/12/2024	UP147417	54.10
624	22/12/2024	UP15DK9837	25.60
625	22/12/2024	UP16ET7967	138.80
626	22/12/2024	UP15DK9837	46.40
627	22/12/2024	UP144842	55.80
628	22/12/2024	UP147417	31.20
629	22/12/2024	UP15CT8749	140.00
630	22/12/2024	UP15DK9837	28.80
631	22/12/2024	UP144842	44.60
632	22/12/2024	UP157522	54.80
633	22/12/2024	UP15CT8749	133.90
634	22/12/2024	UP157522	42.90
635	23/12/2024	UP157522	25.80
636	23/12/2024	UP157522	30.30
637	23/12/2024	UP15CT8749	129.10
638	23/12/2024	UP15DK9837	42.20
639	23/12/2024	UP144842	41.80
640	23/12/2024	UP147417	34.80
641	23/12/2024	UP147417	30.30
642	23/12/2024	UP15CT8749	133.10
643	23/12/2024	UP144842	45.30
644	23/12/2024	UP144842	44.00
645	23/12/2024	UP157522	51.10
646	23/12/2024	UP15CT8749	129.40
647	23/12/2024	UP157522	51.00
648	24/12/2024	UP157522	17.20
649	24/12/2024	UP157522	42.90
650	24/12/2024	UP147417	30.40
651	24/12/2024	UP15CT8749	90.90
652	24/12/2024	HR55AA4242	160.30
653	24/12/2024	UP144842	53.60
654	24/12/2024	UP15DK9837	46.80
655	24/12/2024	UP147417	29.90
656	24/12/2024	UP144842	45.60
657	24/12/2024	UP15CT8749	139.90
658	24/12/2024	UP147417	41.20
659	24/12/2024	UP144842	38.20
660	24/12/2024	UP147417	45.40
661	24/12/2024	HR55AA4242	148.80
662	24/12/2024	UP157522	58.50
663	24/12/2024	UP144842	69.60
664	25/12/2024	UP144842	32.30
665	25/12/2024	UP16ET7967	127.70
666	25/12/2024	UP147417	35.40
667	25/12/2024	UP15ET8749	117.70
668	25/12/2024	UP144842	54.10
669	25/12/2024	UP147417	42.30

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 (Gandagar Sadar)
 Reg. No. 1126/CS
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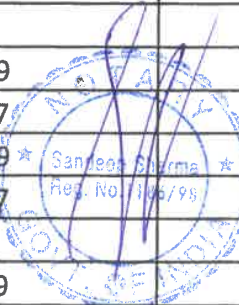


24 JAN 2025

670	25/12/2024	HR55AA4242	162.70
671	25/12/2024	UP147417	32.50
672	25/12/2024	UP144842	51.70
673	25/12/2024	UP15CT8749	137.00
674	25/12/2024	UP144842	40.30
675	25/12/2024	HR55AA4242	146.20
676	26/12/2024	UP15CT8749	149.10
677	26/12/2024	HR55AA4242	155.90
678	26/12/2024	UP144842	44.90
679	26/12/2024	UP15CT8749	147.10
680	26/12/2024	UP144842	31.20
681	26/12/2024	UP144842	42.10
682	26/12/2024	HR55AA4242	145.40
683	26/12/2024	UP144842	31.40
684	26/12/2024	UP15CT8749	130.10
685	26/12/2024	HR55AA4242	151.80
686	27/12/2024	UP15CT8749	145.50
687	27/12/2024	HR55AA4242	154.50
688	27/12/2024	UP144842	32.00
689	27/12/2024	UP15CT8749	135.90
690	27/12/2024	UP144842	48.00
691	27/12/2024	HR55AA4242	162.50
692	27/12/2024	UP144842	45.90
693	27/12/2024	UP15CT8749	144.70
694	27/12/2024	HR55AA4242	162.00
695	27/12/2024	UP15CT8749	152.00
696	28/12/2024	UP147417	36.30
697	29/12/2024	UP147417	35.50
698	29/12/2024	UP147417	36.90
699	29/12/2024	UP15CT8749	163.20
700	30/12/2024	UP16ET7967	144.60
701	30/12/2024	UP144842	31.00
702	30/12/2024	UP15CT8749	141.60
703	30/12/2024	UP144842	29.40
704	30/12/2024	UP144842	32.40
705	30/12/2024	UP16ET7967	151.60
706	30/12/2024	UP144842	47.70
707	30/12/2024	UP15CT8749	154.00
708	30/12/2024	UP16ET7967	149.50
709	31/12/2024	UP15CT8749	153.10
710	31/12/2024	UP16ET7967	158.70
711	31/12/2024	UP144842	33.90
712	31/12/2024	UP15CT8749	154.10
713	31/12/2024	UP144842	47.00
714	31/12/2024	UP147417	42.20
715	31/12/2024	UP144842	26.30
716	31/12/2024	UP16ET7967	161.40
717	31/12/2024	UP147417	46.10

ATTES

(Sandeep Sharma)
 Reg. No. 1136/98
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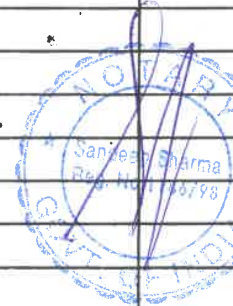


24 JAN 2025

718	31/12/2024	UP144842	47.70
719	31/12/2024	UP147417	32.40
720	31/12/2024	UP15CT8749	164.10
721	31/12/2024	UP16ET7967	153.10
722	31/12/2024	UP15CT8749	159.70
723	01/01/2025	UP16ET7967	162.00
724	01/01/2025	UP15CT8749	164.50
725	01/01/2025	UP144842	32.50
726	01/01/2025	UP147417	38.90
727	01/01/2025	UP16ET7967	135.00
728	01/01/2025	UP144842	55.30
729	01/01/2025	UP147417	51.60
730	01/01/2025	UP144842	29.90
731	01/01/2025	UP15CT8749	142.50
732	01/01/2025	UP144842	33.30
733	01/01/2025	UP16ET7967	161.50
734	01/01/2025	UP157522	49.20
735	01/01/2025	UP15CT8749	146.50
736	01/01/2025	UP157522	48.90
737	01/01/2025	UP16ET7967	173.20
738	02/01/2025	UP157522	34.10
739	02/01/2025	UP15CT8749	157.90
740	02/01/2025	UP157522	32.00
741	02/01/2025	UP16ET7967	168.50
742	02/01/2025	UP15CT8749	165.30
743	02/01/2025	UP144842	44.90
744	02/01/2025	UP144842	34.70
745	02/01/2025	UP144842	36.60
746	02/01/2025	UP147417	49.30
747	02/01/2025	UP16ET7967	159.70
748	02/01/2025	UP147417	35.10
749	02/01/2025	UP157522	42.90
750	02/01/2025	UP15CT8749	156.90
751	02/01/2025	UP157522	55.10
752	02/01/2025	UP16ET7967	170.30
753	03/01/2025	UP15CT8749	157.20
754	03/01/2025	UP157522	35.50
755	03/01/2025	UP157522	41.10
756	03/01/2025	UP144842	38.40
757	03/01/2025	UP16ET7967	162.20
758	03/01/2025	UP147417	51.70
759	03/01/2025	UP144842	41.90
760	03/01/2025	UP147417	35.20
761	03/01/2025	UP15CT8749	153.40
762	03/01/2025	UP144842	49.10
763	03/01/2025	UP16ET7967	166.40
764	03/01/2025	UP144842	31.20
765	03/01/2025	UP147417	38.50

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Reg. No. 1130
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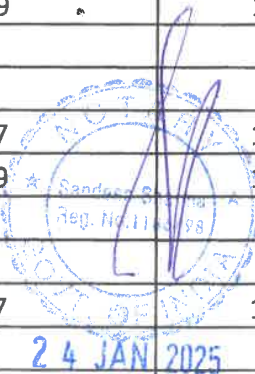


24 JAN 2025

766	03/01/2025	UP157522	46.50
767	03/01/2025	UP5CT8749	162.00
768	03/01/2025	UP157522	51.90
769	03/01/2025	UP16ET7967	155.80
770	04/01/2025	UP157522	31.70
771	04/01/2025	UP15CT8749	88.60
772	04/01/2025	UP157522	52.60
773	04/01/2025	UP144842	27.90
774	04/01/2025	UP147417	36.40
775	04/01/2025	UP16ET7967	156.70
776	04/01/2025	UP144842	44.70
777	04/01/2025	UP147417	48.10
778	04/01/2025	UP15CT8749	145.70
779	04/01/2025	UP144842	33.00
780	04/01/2025	UP16T7967	143.80
781	04/01/2025	UP147417	30.70
782	04/01/2025	UP144842	24.40
783	04/01/2025	UP15CT8749	161.50
784	04/01/2025	UP147417	33.10
785	04/01/2025	UP157522	50.00
786	04/01/2025	UP16ET7967	161.70
787	04/01/2025	UP157522	18.30
788	05/01/2025	UP157522	38.20
789	05/01/2025	UP15CT8749	150.70
790	05/01/2025	UP16ET8967	147.90
791	05/01/2025	UP144842	32.40
792	05/01/2025	UP147417	46.60
793	05/01/2025	UP15CT8749	149.20
794	05/01/2025	UP144842	25.60
795	05/01/2025	UP16ET7967	151.40
796	05/01/2025	UP147417	34.00
797	05/01/2025	UP144842	23.50
798	05/01/2025	UP14CT8749	153.30
799	05/01/2025	UP147417	42.10
800	05/01/2025	UP157522	43.20
801	05/01/2025	UP16ET7967	154.00
802	05/01/2025	UP157522	49.30
803	05/01/2025	UP15CT8749	144.20
804	06/01/2025	UP157522	39.80
805	06/01/2025	UP157522	20.90
806	06/01/2025	UP16ET7967	154.30
807	06/01/2025	UP15CT8749	145.10
808	06/01/2025	UP144842	40.70
809	06/01/2025	UP147417	32.20
810	06/01/2025	UP16ET7967	146.80
811	06/01/2025	UP147417	36.30
812	06/01/2025	UP144842	45.50
813	06/01/2025	UP15CT8749	149.30

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814	06/01/2025	UP141774	35.30
815	06/01/2025	UP144842	29.90
816	06/01/2025	UP144842	52.10
817	06/01/2025	UP147417	39.10
818	06/01/2025	UP16ET7967	150.30
819	06/01/2025	UP157522	50.70
820	06/01/2025	UP15CT8749	136.30
821	06/01/2025	UP157522	30.50
822	07/01/2025	UP16ET7967	158.70
823	07/01/2025	UP157522	38.70
824	07/01/2025	UP15CT8749	138.30
825	07/01/2025	UP157522	25.20
826	07/01/2025	UP144842	34.40
827	07/01/2025	UP147417	30.10
828	07/01/2025	UP147417	37.60
829	07/01/2025	UP144842	39.90
830	07/01/2025	UP16ET7967	147.70
831	07/01/2025	UP147417	52.70
832	07/01/2025	UP144842	35.30
833	07/01/2025	UP15CT8749	148.30
834	07/01/2025	UP144842	34.60
835	07/01/2025	UP147417	28.90
836	07/01/2025	UP14HT6083	175.10
837	07/01/2025	UP157522	52.10
838	07/01/2025	UP16ET7967	143.30
839	07/01/2025	UP15CT8749	151.30
840	07/01/2025	UP157522	32.60
841	08/01/2025	UP157522	49.20
842	08/01/2025	UP16ET7967	147.20
843	08/01/2025	UP157522	33.40
844	08/01/2025	UP15CT8749	155.50
845	08/01/2025	UP144842	32.80
846	08/01/2025	UP16ET7967	151.60
847	08/01/2025	UP147417	35.20
848	08/01/2025	UP144842	43.50
849	08/01/2025	UP147417	30.20
850	08/01/2025	UP144842	37.90
851	08/01/2025	UP15CT8749	150.00
852	08/01/2025	UP147417	54.10
853	08/01/2025	UP144842	28.20
854	08/01/2025	UP147417	46.20
855	08/01/2025	UP16ET7967	142.40
856	08/01/2025	UP157522	38.50
857	08/01/2025	UP157522	54.40
858	08/01/2025	UP15CT8949	148.00
859	09/01/2025	UP157522	35.20
860	09/01/2025	UP157522	39.20
861	09/01/2025	UP16ET7967	145.70

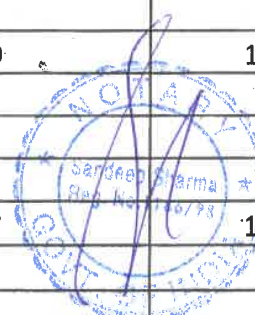
ATTE

(Sandeep Sharma)

Reg. No. 1130/98

NOTARY

Chhizabad (U.P.)

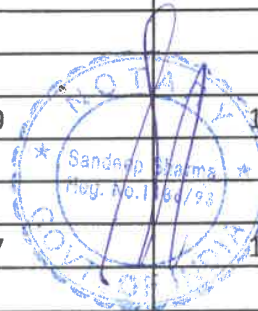


24 JAN 2025

862	09/01/2025	UP144842	34.20
863	09/01/2025	UP147417	27.90
864	09/01/2025	UP147417	45.10
865	09/01/2025	UP15CT8749	130.50
866	09/01/2025	UP144842	45.60
867	09/01/2025	UP147417	33.30
868	09/01/2025	UP144842	38.70
869	09/01/2025	UP15CT8749	155.30
870	09/01/2025	UP147417	37.60
871	09/01/2025	UP144842	26.00
872	09/01/2025	UP15CT8749	160.50
873	09/01/2025	UP147417	52.50
874	09/01/2025	UP16ET7967	149.30
875	09/01/2025	UP157522	36.00
876	09/01/2025	UP15CT8749	147.60
877	09/01/2025	UP157522	49.00
878	09/01/2025	UP147417	45.20
879	09/01/2025	UP157522	33.50
880	10/01/2025	UP147417	31.10
881	10/01/2025	UP157522	34.30
882	10/01/2025	UP15CT8749	147.80
883	10/01/2025	UP147417	43.60
884	10/01/2025	UP16ET7967	139.70
885	10/01/2025	UP147417	33.40
886	10/01/2025	UP147417	22.70
887	10/01/2025	UP15CT8749	142.90
888	10/01/2025	UP147417	55.10
889	10/01/2025	UP144842	37.50
890	10/01/2025	UP16ET7967	155.30
891	10/01/2025	UP157522	33.40
892	10/01/2025	UP144842	41.40
893	10/01/2025	UP157522	45.10
894	10/01/2025	UP15CT8749	151.40
895	10/01/2025	UP144842	32.70
896	10/01/2025	UP16ET7967	130.60
897	10/01/2025	UP144842	35.90
898	10/01/2025	UP157522	25.90
899	11/01/2025	UP157522	49.10
900	11/01/2025	UP15CT8749	151.70
901	11/01/2025	UP147417	28.10
902	11/01/2025	UP147417	45.50
903	11/01/2025	UP16ET7967	136.50
904	11/01/2025	UP147417	35.20
905	11/01/2025	UP144842	32.70
906	11/01/2025	UP15CT8749	146.20
907	11/01/2025	UP144842	26.70
908	11/01/2025	UP147417	49.10
909	11/01/2025	UP144842	39.20

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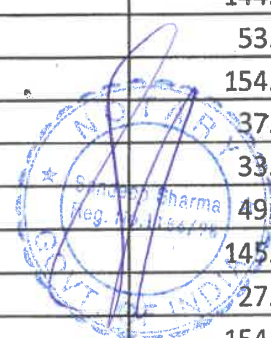
(Sandeep Sharma)
Reg. No. 1130/22
NOTARY PUBLIC
Chaziabad (UP)



24 JAN 2025

910	11/01/2025	UP157522	50.30
911	11/01/2025	UP144842	35.40
912	11/01/2025	UP16ET7967	161.60
913	11/01/2025	UP157522	45.10
914	11/01/2025	UP157522	38.70
915	12/01/2025	UP15CT8749	149.70
916	12/01/2025	UP16ET7967	162.00
917	12/01/2025	UP147417	45.30
918	12/01/2025	UP147417	35.60
919	12/01/2025	UP15CT8749	147.20
920	12/01/2025	UP147417	32.50
921	12/01/2025	UP144842	35.70
922	12/01/2025	UP147417	32.50
923	12/01/2025	UP16ET7967	153.90
924	12/01/2025	UP144842	50.10
925	12/01/2025	UP157522	35.90
926	12/01/2025	UP144842	26.00
927	12/01/2025	UP15CT8749	155.10
928	12/01/2025	UP144842	35.90
929	12/01/2025	UP16ET7967	160.20
930	12/01/2025	UP157522	52.50
931	13/01/2025	UP157522	31.20
932	13/01/2025	UP15CT8749	148.60
933	13/01/2025	UP147417	29.00
934	13/01/2025	UP16ET7967	144.60
935	13/01/2025	UP144842	37.70
936	13/01/2025	UP147417	34.50
937	13/01/2025	UP144842	49.30
938	13/01/2025	UP147417	33.40
939	13/01/2025	UP144842	26.90
940	13/01/2025	UP16ET7967	172.80
941	13/01/2025	UP147417	40.30
942	13/01/2025	UP157522	48.20
943	13/01/2025	UP144842	36.30
944	13/01/2025	UP157522	35.50
945	13/01/2025	UP16ET7967	144.20
946	13/01/2025	UP157522	53.60
947	13/01/2025	UP15CT8749	154.40
948	14/01/2025	UP157522	37.30
949	14/01/2025	UP157522	33.60
950	14/01/2025	UP147417	49.70
951	14/01/2025	UP16ET7967	145.90
952	14/01/2025	UP144842	27.10
953	14/01/2025	UP15CT8749	154.50
954	14/01/2025	UP147417	43.50
955	14/01/2025	UP144842	31.40
956	14/01/2025	UP144842	47.80
957	14/01/2025	UP147417	32.00

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(Gandhi)
Reg. No.
NOTARY
Chandigarh



24 JAN 2025

958	14/01/2025	UP144842	27.00
959	14/01/2025	UP147417	33.80
960	14/01/2025	UP16ET7967	147.20
961	14/01/2025	UP157522	35.40
962	14/01/2025	UP15CT8749	156.10
963	14/01/2025	UP157522	49.80
964	15/01/2025	UP157522	37.70
965	15/01/2025	UP157522	31.20
966	15/01/2025	UP16ET7967	160.90
967	15/01/2025	UP147417	38.20
968	15/01/2025	UP144842	32.40
969	15/01/2025	UP147417	33.90
970	15/01/2025	UP144842	38.10
971	15/01/2025	UP15CT8749	143.70
972	15/01/2025	UP157522	51.70
973	15/01/2025	U144842	55.10
974	15/01/2025	UP144842	31.30
975	15/01/2025	UP157522	29.40
976	15/01/2025	UP144842	32.00
977	15/01/2025	UP1507522	38.10
978	15/01/2025	UP157522	17.80
979	15/01/2025	UP157522	52.50
	Total		53419.10

Gurudev Panwar

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24 JAN 2025

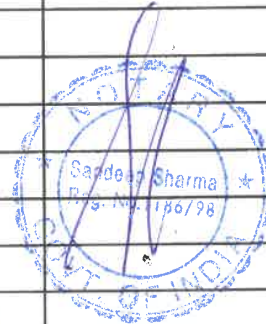
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(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)

Modi Sugar Mills, Modinagar			
Date Wise Summary (Diposal of Boiler Wet Ash.)			
S.No	Date	Number of Trips	Net Weight (In Qtls.)
1	04/11/2024	3	73.90
2	05/11/2024	9	258.50
3	06/11/2024	14	558.30
4	07/11/2024	14	631.20
5	08/11/2024	14	545.50
6	09/11/2024	14	568.20
7	10/11/2024	18	748.70
8	11/11/2024	16	714.40
9	12/11/2024	15	693.50
10	13/11/2024	17	833.70
11	14/11/2024	16	832.30
12	15/11/2024	13	442.70
13	16/11/2024	13	460.70
14	17/11/2024	11	366.80
15	18/11/2024	13	446.70
16	19/11/2024	6	159.20
17	20/11/2024	8	275.10
18	21/11/2024	6	177.60
19	22/11/2024	3	82.50
20	23/11/2024	3	97.60
21	24/11/2024	3	70.90
22	25/11/2024	2	46.40
23	26/11/2024	17	592.60
24	27/11/2024	14	462.70
25	28/11/2024	11	358.50
26	29/11/2024	4	139.00
27	30/11/2024	9	286.00
28	01/12/2024	16	534.20
29	02/12/2024	16	578.10
30	03/12/2024	15	475.30
31	04/12/2024	16	511.40
32	05/12/2024	15	449.20
33	06/12/2024	14	478.40
34	07/12/2024	13	108.90
35	08/12/2024	15	463.00
36	09/12/2024	5	156.40
37	10/12/2024	17	545.90
38	11/12/2024	16	573.00

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Reg. No. 1130/98
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Chazlang (U.P.)



24 JAN 2025

39	12/12/2024	23	742.30
40	13/12/2024	23	1192.60
41	14/12/2024	22	1270.70
42	15/12/2024	25	1255.50
43	16/12/2024	17	771.10
44	17/12/2024	14	775.60
45	18/12/2024	15	897.00
46	19/12/2024	15	801.80
47	20/12/2024	19	1175.40
48	21/12/2024	15	769.20
49	22/12/2024	16	1033.80
50	23/12/2024	13	788.20
51	24/12/2024	16	1059.20
52	25/12/2024	12	979.90
53	26/12/2024	10	1029.00
54	27/12/2024	10	1183.00
55	28/12/2024	1	36.30
56	29/12/2024	3	235.60
57	30/12/2024	9	881.80
58	31/12/2024	14	1379.80
59	01/01/2025	15	1424.80
60	02/01/2025	15	1343.30
61	03/01/2025	17	1418.00
62	04/01/2025	18	1288.90
63	05/01/2025	16	1385.60
64	06/01/2025	18	1335.10
65	07/01/2025	19	1504.80
66	08/01/2025	18	1378.30
67	09/01/2025	21	1467.90
68	10/01/2025	19	1339.80
69	11/01/2025	16	1071.10
70	12/01/2025	16	1310.10
71	13/01/2025	17	1220.50
72	14/01/2025	16	1052.10
73	15/01/2025	16	824.00
	Total	979	53419.10

Gurudev Panwar

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Gurudev Panwar



24 JAN 2025

Modi Sugar Mills, Modinagar			
Date Wise Summary (Diposal of Boiler Wet Ash.)			
S.No	Date	Number of Trips	Net Weight (In Qtls.)
1	04/11/2024	3	73.90
2	05/11/2024	9	258.50
3	06/11/2024	14	558.30
4	07/11/2024	14	631.20
5	08/11/2024	14	545.50
6	09/11/2024	14	568.20
7	10/11/2024	18	748.70
8	11/11/2024	16	714.40
9	12/11/2024	15	693.50
10	13/11/2024	17	833.70
11	14/11/2024	16	832.30
12	15/11/2024	13	442.70
13	16/11/2024	13	460.70
14	17/11/2024	11	366.80
15	18/11/2024	13	446.70
16	19/11/2024	6	159.20
17	20/11/2024	8	275.10
18	21/11/2024	6	177.60
19	22/11/2024	3	82.50
20	23/11/2024	3	97.60
21	24/11/2024	3	70.90
22	25/11/2024	2	46.40
23	26/11/2024	17	592.60
24	27/11/2024	14	462.70
25	28/11/2024	11	358.50
26	29/11/2024	4	139.00
27	30/11/2024	9	286.00
28	01/12/2024	16	534.20
29	02/12/2024	16	578.10
30	03/12/2024	15	475.30
31	04/12/2024	16	511.40
32	05/12/2024	11	449.20
33	06/12/2024	14	478.40
34	07/12/2024	3	108.90
35	08/12/2024	15	463.00
36	09/12/2024	5	156.40
37	10/12/2024	17	545.90
38	11/12/2024	16	573.00

ATTESTED

(Sandeep Sharma)
 Reg. No. 1136/98
 NOTARY PUBLIC
 Ghazipur (U.P.)



24 JAN 2025

39	12/12/2024	23	742.30
40	13/12/2024	23	1192.60
41	14/12/2024	22	1270.70
42	15/12/2024	25	1255.50
43	16/12/2024	17	771.10
44	17/12/2024	14	775.60
45	18/12/2024	15	897.00
46	19/12/2024	15	801.80
47	20/12/2024	19	1175.40
48	21/12/2024	15	769.20
49	22/12/2024	16	1033.80
50	23/12/2024	13	788.20
51	24/12/2024	16	1059.20
52	25/12/2024	12	979.90
53	26/12/2024	10	1029.00
54	27/12/2024	10	1183.00
55	28/12/2024	1	36.30
56	29/12/2024	3	235.60
57	30/12/2024	9	881.80
58	31/12/2024	14	1379.80
59	01/01/2025	15	1424.80
60	02/01/2025	15	1343.30
61	03/01/2025	17	1418.00
62	04/01/2025	18	1288.90
63	05/01/2025	16	1385.60
64	06/01/2025	18	1335.10
65	07/01/2025	19	1504.80
66	08/01/2025	18	1378.30
67	09/01/2025	21	1467.90
68	10/01/2025	19	1339.80
69	11/01/2025	16	1071.10
70	12/01/2025	16	1310.10
71	13/01/2025	17	1220.50
72	14/01/2025	16	1052.10
73	15/01/2025	16	824.00
	Total	979	53419.10

Guruvud Panwar

Verified by
Guruvud Panwar



24 JAN 2025

ATTESTED
(Sandeep Sharma)
NOTARY PUBLIC
(J.P.)

पेराई सत्र 2024-25 के दौरान गीली राखी के निस्तारण में लगाये गये ट्रैक्टर, हाईवा एवं ट्रॉलीज के सम्बन्ध में विवरण :-

वाहन नं०	वाहन मालिक का नाम	क्षमता (कु० में)	वाहन
UP-14- 4842	श्री मनोज कुमार	65.00	ट्रैक्टर ट्रॉली
UP-14- 7417	श्री सरजू	40.00	ट्रैक्टर ट्रॉली
UP-15- 7522	श्री रामकृपाल	60.00	ट्रैक्टर ट्रॉली
UP-14- 1449	श्री रवि	35.00	ट्रैक्टर ट्रॉली
UP-15- DK-9837	श्री रवि	40.00	ट्रैक्टर ट्रॉली
UP-15- CT-8749	श्री गौरव कुमार	200.00	ट्रैक्टर हाईवा
UP-16- ET-7967	श्री गौरव कुमार	225.00	ट्रैक्टर हाईवा
UP-27- CT-4468	श्री बलजीत सिंह	210.00	ट्रैक्टर हाईवा

S. Sharma
सुशील कुमार
ठेकेदार



24 JAN 2025

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)



MODI SUGAR MILLS

(A Unit of Modi Industries Limited)



Dated: - 20-03-2024.

To,
Chief Environmental Officer, (Circle-1)
Uttar Pradesh Pollution Control Board
Circle-6, TC-12 V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010

Sub: Compliance report of Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref: Letter no- 195065/UPPCB/Ghaziabad (UPPCBRO)/CTO/both/GHAZIABAD/2023, Dated: 28/01/2024

Sir,
We are complying all the given conditions in consent. The point wise compliance of Consent conditions are as follows...

S. No.	CONDITIONS OF CONSENT				COMPLIANCE STATUS												
1	This CCA MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD granted for the period from 01/01/2024 to 31/12/2025 and valid for manufacturing of following products.				Noted												
	S No	Product	Quantity	Unit													
	1	Sugar Crystal	450	Metric Tonnes/Day													
	2	By Product- Molasses	225	Metric Tonnes/Day													
	3	Bagasse	1500	Metric Tonnes/Day													
	4	Press Mud	180	Metric Tonnes/Day													
2	Conditions under Water (Prevention and Control of Pollution) Act -1974 as amended: - (i) The daily quantity of effluent discharge (KLD): - <table border="1"> <thead> <tr> <th>Kind of Effluent</th> <th>Quantity (KLD)</th> <th>Treatment facility</th> <th>Discharge Point</th> </tr> </thead> <tbody> <tr> <td>Industrial</td> <td>450 KLD</td> <td>ETP</td> <td>(Entire treated water will be used venturi scrubber, spray pond, cooling and for irrigation purpose)</td> </tr> <tr> <td>Domestic</td> <td>40 KLD</td> <td>Septic Tank</td> <td>Install STP within 6 month</td> </tr> </tbody> </table>				Kind of Effluent	Quantity (KLD)	Treatment facility	Discharge Point	Industrial	450 KLD	ETP	(Entire treated water will be used venturi scrubber, spray pond, cooling and for irrigation purpose)	Domestic	40 KLD	Septic Tank	Install STP within 6 month	Noted and complied.
Kind of Effluent	Quantity (KLD)	Treatment facility	Discharge Point														
Industrial	450 KLD	ETP	(Entire treated water will be used venturi scrubber, spray pond, cooling and for irrigation purpose)														
Domestic	40 KLD	Septic Tank	Install STP within 6 month														
(ii) Trade Effluent Treatment and Disposal: - The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality. In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.				Effluent Treatment Plant consisting of primary/secondary and tertiary treatment & being operated effectively.													

Modinagar-201 204 Distt.-Ghaziabad, (U.P.), INDIA

Telephone : 01232 - 242321, 7902108560, 7902108570 E-mail : ceoffice@modisugar.com
CIN-U15429UP1932PLC000469 PAN : AAACM2063Q GSTIN : 09AAACM2063Q4Z1

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	<p>the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time: -</p> <p align="center">Industrial Effluent Quality Standard</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Parameter</th> <th>Standard</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>pH</td> <td>6.5 – 8.5</td> </tr> <tr> <td>2</td> <td>BOD</td> <td>30 mg/l</td> </tr> <tr> <td>3</td> <td>COD</td> <td>250 mg/l</td> </tr> <tr> <td>4</td> <td>Oil and Grease</td> <td>10 mg/l</td> </tr> <tr> <td>5</td> <td>TSS</td> <td>30 mg/lit</td> </tr> <tr> <td>6</td> <td>Discharge</td> <td>200lit. per ton of Canecrushing</td> </tr> </tbody> </table>	S. No.	Parameter	Standard	1	pH	6.5 – 8.5	2	BOD	30 mg/l	3	COD	250 mg/l	4	Oil and Grease	10 mg/l	5	TSS	30 mg/lit	6	Discharge	200lit. per ton of Canecrushing	<p>Environment (Protection) Rules, 1986 or otherwise mandatory.</p>									
S. No.	Parameter	Standard																														
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4	Oil and Grease	10 mg/l																														
5	TSS	30 mg/lit																														
6	Discharge	200lit. per ton of Canecrushing																														
	<p>(iv) Sewage Treatment and Disposal: - The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.</p>	<p>Domestic effluent will be treated in STP.</p>																														
	<p>(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Parameter</th> <th>Standard</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>pH</td> <td>6.5-9.0</td> </tr> <tr> <td>2</td> <td>BOD (mg/L)</td> <td>20</td> </tr> <tr> <td>3</td> <td>TSS (mg/L)</td> <td>100</td> </tr> <tr> <td>4</td> <td>Fecal Coliform (MPN/100 ml)</td> <td><1000</td> </tr> </tbody> </table>	S. No.	Parameter	Standard	1	pH	6.5-9.0	2	BOD (mg/L)	20	3	TSS (mg/L)	100	4	Fecal Coliform (MPN/100 ml)	<1000	<p>Domestic effluent is being reused in gardening. Parameters of treated effluent is being maintained as per standard.</p>															
S. No.	Parameter	Standard																														
1	pH	6.5-9.0																														
2	BOD (mg/L)	20																														
3	TSS (mg/L)	100																														
4	Fecal Coliform (MPN/100 ml)	<1000																														
<p align="center">3</p>	<p>Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended: -</p> <p>(i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.</p> <p align="center">Air Pollution Source Details</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Air Pollution Source</th> <th>Type of fuel</th> <th>Stack no</th> <th>Control Device</th> <th>Height of Stack</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>2x35 TPH Boiler</td> <td>Bagasse</td> <td>1</td> <td>Particulate Matter</td> <td>Combined 40 meter from ground level</td> </tr> <tr> <td>2</td> <td>1x35 TPH Boiler and 1x25 TPH Boiler</td> <td>Bagasse</td> <td>1</td> <td>Particulate Matter</td> <td>Combined 40 meter from ground level</td> </tr> </tbody> </table> <p align="center">Emission Quality Standard</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Stack No</th> <th>Parameters</th> <th>Standards</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>1</td> <td>Particulate Matter</td> <td>150 mg/Nm³</td> </tr> <tr> <td>2</td> <td>2</td> <td>Particulate Matter</td> <td>150 mg/Nm³</td> </tr> </tbody> </table> <p>In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately</p>	S. No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack	1	2x35 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 meter from ground level	2	1x35 TPH Boiler and 1x25 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 meter from ground level	S. No.	Stack No	Parameters	Standards	1	1	Particulate Matter	150 mg/Nm ³	2	2	Particulate Matter	150 mg/Nm ³	<p>Bagasse is being used as fuel in boiler. Unit is operating and maintaining the Air Pollution Control Systems efficiently and continuously to satisfy the prescribed emission standards. In case of stoppage of air pollution control equipment, production will be stopped immediately and report in this regard will be sent to the Board accordingly.</p>
S. No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack																											
1	2x35 TPH Boiler	Bagasse	1	Particulate Matter	Combined 40 meter from ground level																											
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S. No.	Stack No	Parameters	Standards																													
1	1	Particulate Matter	150 mg/Nm ³																													
2	2	Particulate Matter	150 mg/Nm ³																													



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Sandeep Sharma
Reg. No. 1136/98
NOTARY PUBLIC
Chandigarh

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	(ii) The unit will not use any type of restricted fuel. (iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and daytime as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows: - Day time: from 6.00 am to 10.00 pm., Nighttime: from 10.00 pm to 6.00 am.	Noted and complied. Noted																										
	<table border="1"> <thead> <tr> <th rowspan="2">Standards for Noise level in db(A) Leq</th> <th colspan="2">Industrial Area</th> <th colspan="2">Commercial Area</th> <th colspan="2">Residential Area</th> <th colspan="2">Silence Zone</th> </tr> <tr> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> <th>Day Time</th> <th>Night Time</th> </tr> </thead> <tbody> <tr> <td></td> <td>75</td> <td>70</td> <td>65</td> <td>55</td> <td>55</td> <td>45</td> <td>50</td> <td>40</td> </tr> </tbody> </table>	Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time		75	70	65	55	55	45	50	40	
Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone																					
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time																				
	75	70	65	55	55	45	50	40																				
4.	Essential documents to be submitted by the Industry/Unit as Applicable: - (i) Environment Statement in Form-V of Environment (Protection) Rules, 1986. (ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.	Noted. Unit has regularly submitted Environment Statement within stipulated time. Condition noted and complied.																										
5.	Competent Authority reserves the right to change/modify/add any time any condition of this CCA.	Noted.																										
6.	Unit has to comply with the following specific & general conditions. Non-compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.	Condition noted and complied.																										
7.	In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated 13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:- http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of noncompliance of this direction, your consent will be revoked by the Board.																											
8.	If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months failing which CTO will be revoked.	The unit has obtained NOC for ground water extraction from UPGWD.																										
S. No.	GENERAL CONDITIONS																											
1	The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.	Test report enclosed																										

2	The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.	Condition noted and complied.
3	Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.	Noted.
4	The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.	Condition noted and complied.
5	The applicant shall maintain good housekeeping. All valves/pipes/sewer/drains etc. must be leak-proof	Good housekeeping is being maintained.
6	The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems	Condition noted
7	The industry shall provide Inspection Book at the time of inspection to the Board's officials.	Condition noted
8	Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.	In case of any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, production will be stopped immediately and report in this regard will be sent to the Board accordingly
9	The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.	All emissions are being emitted through designated chimney/stack only.
10	In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.	Noted.
11	The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.	Noted
12	The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.	Noted
S. No.	SPECIFIC CONDITIONS	COMPLIANCE STATUS
1	This consent is granted to M/s MODI SUGAR MILLS A UNIT OF MODI INDUSTRIES LTD MODINAGAR, GHAZIABAD-201204 valid for the production capacity of Cane Crushing capacity-5000TCD producing white Sugar Crystal- 450 MT/day and by product Molasses -225	Noted



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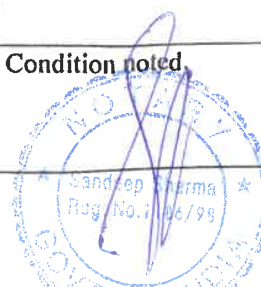
	MT/day, Bagasse-1500MT/day and Pressmud-180 MT/day. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.	
2	The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.	Noted.
3	The industry shall dispose the hazardous waste through authorized recyclers/TSDF and comply with the provisions of Hazardous and Other Wastes (Management and Trans-boundary Movement) Amendment Rules, 2016 and The Plastic Waste Management Rules, 2016 as amended.	Noted and complied.
4	The Unit should be operated in such a way so that there is no adverse impact on public and environment.	Condition noted and complied.
5	Unit shall operate as per norms by CAQM/CPCB of 2 X 35 TPH Boiler installed with venturi, Common Wet Scrubber and Combined Stack Height 40 Meter from Ground Level, 1 X 35 TPH and 1x25TPH Boiler installed with venturi, Wet Scrubber and 40 Meter Stack Height from Ground Level. Bagasse-1440MT/Day should be used as a fuel in Boilers. Only approved fuel is permitted as per the CAQM direction.	Noted.
6	The Unit will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB server. The unit shall maintain strict supervision on fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.	The industry has ensured to operate the online Continuous Effluent Monitoring System regularly and maintain its regular connectivity with the servers of CPCB.
7	Unit shall comply with the Direction/Charter of NGT/CPCB issued time to time and direction issued by Board during Magh Mela. Unit shall reuse 100 per cent effluent in to irrigation, sprinkling on ash etc.	Condition noted and complied.
8	The industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.	The industry has regularly submitted Environmental Statement within stipulated time.
9	The industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safeguard of environment from time to time.	Condition noted and complied.
10	In compliance of the provisions of the Plastic Waste Management Rules 2016 as amended, the industry shall submit the Extended Producer Responsibility (EPR) for the disposal of Plastic waste generated within a month failing which consent would be deemed void.	Condition noted and complied.
11	The unit shall comply with Uttar Pradesh Groundwater (Management and Regulation) Act 2019.	Condition noted and complied.
12	The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant. The E.T.P. unit operation line up Strengthening is to be maintain.	Condition noted.
13	The Unit shall install Piezometer for measurement of	Condition noted and complied.

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	ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.	
14	Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.	Unit has already installed Flow meter in all water abstraction points and usage of fresh water to be minimized
15	During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.	Condition noted and complied.
16.	The industry shall implement treated effluent flow distribution measurement for irrigation purposes completely in accordance with irrigation plan.	Condition noted and complied.
17.	Unit shall submit effluent/emission monitoring report of the ETP and stack of air polluting sources and ambient air monitoring of the premises done by MoEF&CC and UPPCB approved laboratory within 01 Month and on Quarterly basis to the Board.	Test Report enclosed.
18	Unit must ensure strict time bound compliance of suggestion / recommendation of "Charter for Sugar Industries" formulated by CPCB.	Condition noted.
19	Unit shall abide by directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas.	Condition noted.
20	As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-110018/01/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice Husk/Biomass/Agriculture Refuse/Bio Fuel Pellets/Bio Briquettes as per direction given by CAQM.	Condition noted.
21	Unit shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).	Condition Noted.
22	Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.	Condition noted and complied. Test Report enclosed.
23	Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.	Condition noted and complied
24.	Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55, 62 & 68 regarding DG sets.	Condition noted and complied
25.	The unit shall be monitored all sources of emissions from Boiler/Thermic fluid heater etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.	Condition noted and complied
26.	Industry shall abide by orders / directions issued by Hon'ble Supreme court, Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe	Condition noted.

(Sandeep Sharma)
Reg. No. 136/98
NOTARY PUBLIC
Ghaziabad (U.P.)



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	guard of environment from time to time.	
27.	If UPPCB or CPCB issues closure order against the industry, this consent shall remain suspended for the period till closure order is revoked, after which the consent will be effective again for the remaining period.	Condition noted.
28.	The unit shall comply with the provisions of notification No. S.O. 3187(E) dated 07-10-2016 of Ministry of Water Resources, River Development and Ganga Conservation, GOI.	Condition noted and complied
29.	The discharge norms must confirm as per the notification no G.S.R. 35 (E) dated: 15.01.2016 of MoEF&CC.	Unit has following discharge norms G.S.R. 35 (E) dated: 15.01.2016 of MoEF&CC.
30.	Unit shall comply with the directions issued by Central Pollution Control Board, New Delhi vide letter-B-190198/WQM/II(RG)/CPCB/Sugar/12/2016-17/16662, dated 14/19.02.2019, and send the compliance report to Board on quarterly basis.	Condition noted and complied.
31.	Unit shall identify recipient drains/ rivulets and their u/s & d/s location in consultation with UPPCB and shall carry out monthly monitoring of identified recipient drains at u/s & d/s location through lab recognized under Environment (Protection) Act, 1986 and shall submit the analysis report on monthly basis by 10 th of every month to CPCB and UPPCB.	Test Report enclosed.
32.	Unit shall maintain pipe line from outlet of ETP and to the point of irrigation land. No treated effluent shall be discharge outside the factory premises.	Condition noted and complied
33.	Unit shall provide Pakka channel/ pipe line for irrigation and shall maintain the records of ground water extracted and treated effluent used for irrigation on land.	Condition noted and complied
34.	Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no.200/2014, M.C. Mehta v/s Union of India.	Condition noted.
35.	This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B/UPPCB and further on Revoking of Closure order, the Consent order shall become valid.	Condition noted.
36.	The industry shall also explore treated effluent re-cycle mechanism in furtherance to the application of treated effluent on land as a significant alternative mode of re-cycle. This step shall in turn reduce hydraulic loading of effluent discharge as well as shall eliminate extraneous treated effluent discharge possibility elsewhere.	Condition noted.
37.	The industry shall submit Environmental Statement in prescribed form V rule no.14 of E.P Rules 1986.	The industry has regularly submitted Environmental Statement within stipulated time.
38.	Industry shall install at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the Inlet, Aeration tank, Secondary Clarifier and outlet of Effluent treatment plants for On Line Monitoring and its	Industry has installed at sufficient height from the ground level Open to Network HD PTZ rotation Camera at the

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	factory in sufficient area.	
49.	Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-BeltGuide_160218.pdf . Beside this, the unit will install 5 additional saplings within the campus with protection measures for ensuring their survival.	Unit has maintained 33% green belt as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018.
50.	The industry must install STP for treatment of domestic sewage discharge 45 KLD and submit the proposal for same within a month to the Board from issuing this certificate.	Condition noted.
51.	Unit must submit an environmental compensation of Rs. five Lacs within one month in board account.	Condition noted.

It is requested that kindly consider our compliance report for which we shall be highly obliged.

Thanking you,
Yours faithfully
For Modi Sugar Mills A Unit of Modi Industries Ltd


AUTHORISED SIGNATORY
Encl: As above

Copy to:

1. Regional Officer, U.P. Pollution Control Board, Ghaziabad



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Inspection report of M/s Modi Industries Ltd. (Modi Sugar), Modinagar, Ghaziabad in respect to the Hon'ble National Green Tribunal, New Delhi order passed on dated 13.12.2024 in OA No. No. 418/2021 (IA NO 66/2024, IA NO 52/2023) and 447/2021 Tilak Raj Adhana and Ors Vs State of Uttar Pradesh.

1. Background

The Hon'ble National Green Tribunal vide its order dated 13.12.2024 has made following observations: -

".....1. Reply dated 12.12.2024 has been filed by Respondent No. 5 and 6- Project Proponents. Relevant part of the reply reads as under: -

5. That the verification of vehicles/trolleys used for handling, shifting, and disposing of wet ash collected from venturi scrubbers at a sugar mill can be done now because operational period of the industries for the year 2024-2025 has been started. That the Operational Period of the Industries is November to April."

2. Learned counsel for UPPCB seeks time to make requisite verification and submit verification report.

3. Requisite verification may be done and thereafter report may be submitted at least one week before the next date fixed....."

2. Compliance/ Action taken by UPPCB

1. In compliance of aforesaid direction of this Hon'ble Tribunal, a formal intimation letter was issued by the Uttar Pradesh Pollution Control Board, Ghaziabad to M/s Modi Industries Ltd. on 18.01.2025, notifying of an impending site visit by UPPCB officials on 21.01.2025 to verify the vehicles/trolleys used for the handling and disposal of wet ash.

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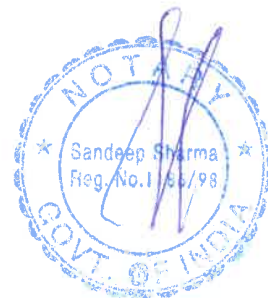


2. In response to above, project proponent has submitted information vide its letter dated 20.01.2025.
3. Accordingly, site inspection was carried on dated 21.01.2025 in presence of project proponent Shri M.C. Tyagi, Manager. Facts found during inspection are as follows:-
 - I. Project has informed through its letter dated 20.01.2025 that crushing season 2024-25 has started since 03.11.2024. During inspection, unit was found operational.
 - II. The project proponent has awarded contract to M/s Sushil Kumar Sharma, Modinagar Ghaziabad for the handling, shifting and disposal of wet fly ash of venturi scrubbers during season 2024-25, copy of work order is already attached with response of project proponent before Hon'ble Tribunal.
 - III. During inspection, the wet fly ash was being collected by contractor Mr. Sushil Kumar Sharma through dumpers and trolleys of various capacity for land filling in low lying area measuring 0.9150 hectares bearing Khasra No- 405, khata no. 00150, village- Dabana, Modinagar, Ghaziabad for which project proponent has taken on lease for 01 year from Shri Vijay Pal Singh s/o Shri Trilok Chand, copy of same is attached with reply/ letter dated 20.01.2025 provided by project proponent.
 - IV. As per information provided by project proponent, total 08 vehicles are deployed for handling and disposal of wet fly ash, detail of same are as follows-

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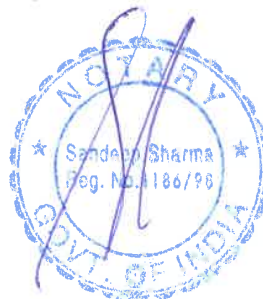
S. No.	Vehicle Registration no.	Type of vehicle	Owner's name	Carrying Capacity of attached trolley/ dumper (in Qtls.)
1.	UP14- 4842	Tractor	Mr. Manoj Kumar	65
2.	UP14-7417	Tractor	Mr. Sarju	40
3.	UP15- 7522	Tractor	Mr. Ramkripal	60
4.	UP14- 1449	Tractor	Mr. Ravi	35
5.	UP15-DK9837	Tractor	Mr. Ravi	40
6.	UP15-CT8749	Truck/ Dumper	Mr. Gaurav	200
7.	UP16ET7967	Truck/ Dumper	Mr. Gaurav	225
8.	UP27CT4468	Truck/ Dumper	Mr. Baljeet Singh	210

3. Main observation:

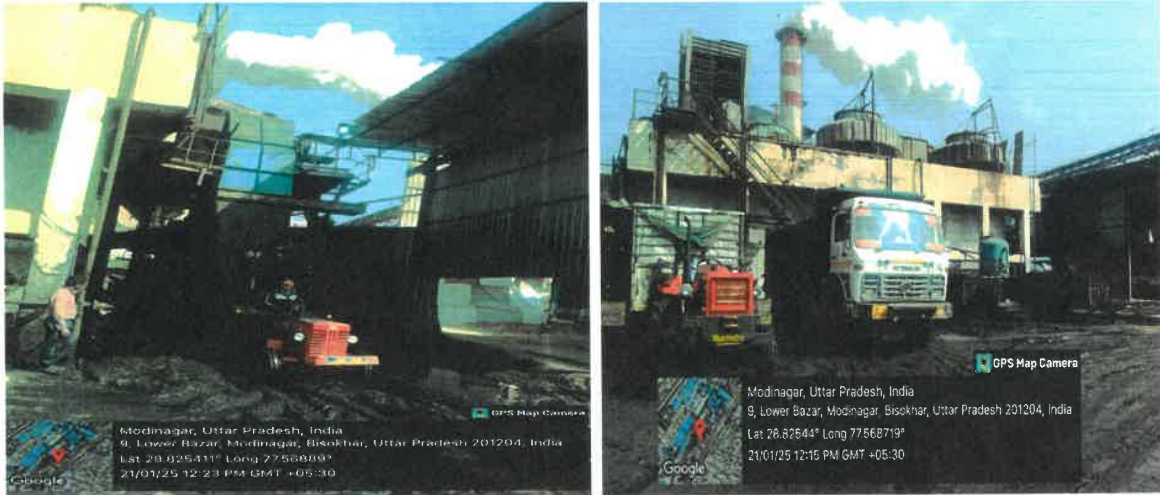
- a) During inspection the handling, shifting and disposal of wet fly ash collected from venturi scrubbers was being carried out and the verification of vehicles/trolleys used for handling, shifting and disposal of wet fly ash was carried out. It was observed that vehicle mentioned at serial no. 8 was not found at site, and same is not on record/ logbook provided by project proponent. Photograph taken are given below:-

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- b) It was observed that it takes around 6.0 – 7.0 hours for each loading, filtration process of wet fly ash in different size of trolleys/ dumpers being used for disposal of ash.
- c) As per weighment slip dated 21.01.2025 provided by project proponent at the time of inspection, it was observed that vehicle no. UP15-7522 on dated 21.01.2025 has recorded time of tare weight and gross weight 5:04:56 am and 11:20:03 am respectively, according to which it took approx. 5 hrs. 35 minutes, while same vehicle at 01:01:48 AM on dated 21.01.2025 has recorded time of tare weight and gross weight 12:37:25 am and 12:52:28 am, according to which it took approx. only 16 minutes in loading and filtration process of ash, which is contradictory. Copy of same is annexed as **Annexure-3**.
- d) Similarly, vehicle no. UP14-7417 on dated 21.01.2025 has recorded time of tare weight and gross weight 02:00:50 am and 08:41:01 am respectively, according to which it took approx. 6 hrs. 41 minutes, while same vehicle at 00:36:41 AM on dated 21.01.2025 has recorded time of tare weight and gross weight 12:09:02 am and 12:27:32 am, according to which it took approx. only 18 minutes in loading and filtration process of ash, which is contradictory itself. Copy of same is annexed as **Annexure-4**.

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- e) In this regard, project proponent has informed that after tare weight, the alleged tractor- trolley is sent for loading of fly ash, where attached tractor is de-attached with trolley, and same tractor or whatever tractor is available at the spot is used for carrying other loaded/ filtered trolley to gross weight and sent to disposal site.
- f) In view of above, it is clear that net weight mentioned in weighment slip is not correct as same trolley is being weighed with different tractors deployed during tare weight and gross weight in the process of loading and unloading of fly ash.
- g) A comprehensive summary of the quantity of wet fly ash generated in the said unit from the date of operation in the session 2024-25 i.e. from 14.11.2024 to 15.01.2025. That as per the said summary the total quantity disposed of is 53419.10 Qtls
- h) The disposal site of wet fly ash was also visited and it was observed that the wet fly ash is being used for land filling in low lying area measuring 0.9150 hectares bearing Khasra No- 405, khata no. 00150, village- Dabana, Modinagar, Ghaziabad for which project proponent has taken on lease for 01 year from Shri Vijay Pal Singh s/o Shri Trilok Chand, copy of agreement is annexed with reply/letter of project proponent. Said site is surrounded with boundrywall. Photograph taken are given below:-

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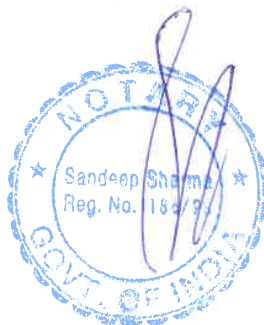
24 JAN 2025



- i) Further, earlier some quantity of wet fly ash was utilized for landfilling purposes in a low-lying area admeasuring. 1.6040 hectares, situated at Khasra No. 664, Khata No. 00265, Village Latifpur Tibda, Modinagar, District Ghaziabad. The said parcel of land has been taken on lease for a period of one year vide a lease agreement dt. 27.11.2024 executed with Shri Vinay Kumar, son of Shri Vedpal. That it was observed during the inspection that the wet fly ash from the site in question was previously disposed of at the aforementioned low lying area, however, the landowner has now leveled the area, and no fresh disposal of fly ash is currently taking place at the said location. Photograph taken are given below:-

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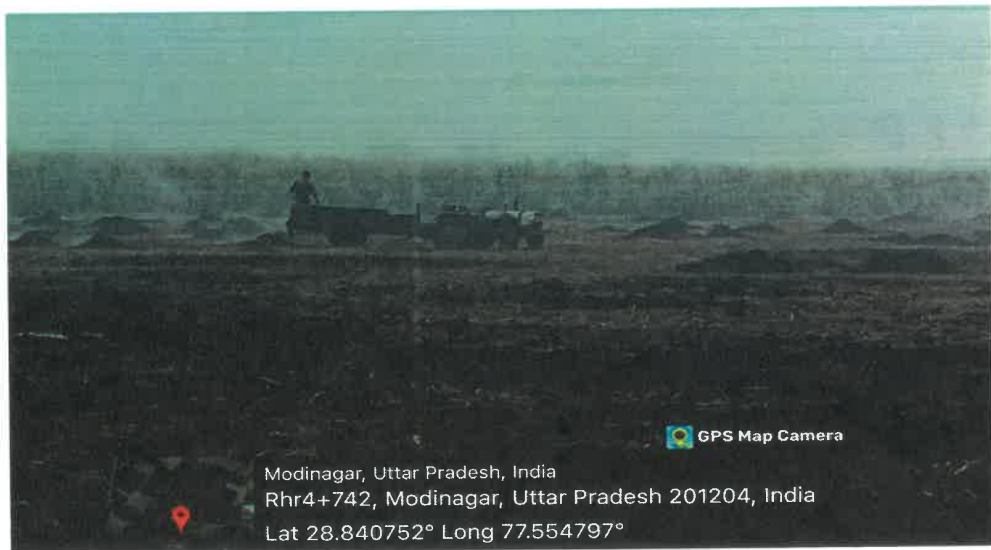
(Sandeep Sharma)
Reg. No. 1186/98
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- j) During inspection it was reported by the unit representative that some part of fly ash is being provided to the farmers as manure time to time, which was also observed during inspection, but no record of same is provided. Photograph taken are given below:-



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3. Observation:-

- i) M/s Sushil Kumar Sharma, Modinagar, Ghaziabad is contracted for handling, sifting and disposing wet fly ash collected from venturi scrubbers at sugar mill during season 2024-25. The fly ash generated from boilers is collected through venturi scrubbers in wet form in different trolleys/dumpers and after filtration it is used for land filling in low-lying area.
- ii) The unit has provided details of vehicles/trolleys deployed for shifting and disposal of wet fly ash and copy of logbook from 04.11.2024 to 15.01.2025. It was observed that vehicle mentioned at serial no. 8 (UP27CT4468) was not found at site, and same is not on record/ logbook provided by project proponent.
- iii) It was found that net weight mentioned in weighment slip is not correct as same trolley is being weighed with different tractor deployed during its tare weight and gross weight in the process of loading and unloading of fly ash.
- iv) No documentary evidence or record has been provided by the Project Proponent regarding the quantity of fly ash disposed of by way of distribution to local farmers.

Above status report is being submitted for kind perusal of this Hon'ble Tribunal.



(Anshul Sharma)
Assistant Environmental Engineer,
UPPCB,
Ghaziabad.



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(Sandeep Sharma)
Reg. No. 1136/98
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Ghaziabad (U.P.)



24 JAN 2025

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MODI SUGAR Mills, MODINAGAR

WORK ORDER FOR CONTRACTS
ENGINEERING DEPARTMENT

ANNEXURE A-9

CRON BOILER HOUSE EQUIPMENT Ash Handling TYPE Ash Shifting

N.O. No. Sugar Off Season/Season Season Date 26/11/2024

Name & Address of Contractor M/s Sushil Kumar Sharma
Modinagar

Date of contract Date of Completion

S.No.	Particulars of Work to be done	Rate	Unit	Amount Rs.
1.	Handling, Shifting & Disposal of wet Ash of Ventury Scrubbers and Disposal of wet Ash outside the factory Compound on the weightment Basis.			Rs. 21.50/BHS
2.	Evacuation of Ash pit as per attached sanction.			Rs. 5300/pt
<p>Note: (Rate is valid, if Diesel Rate reaches Rs. 100 per litre offer that proportional increase in Rates i.e. $100/21.5 = 4.65$) for more details please follow attached sanction.</p>				

WORK'S INCHARGE
[Signature]

Terms & Conditions :

- All Tools tackles shall be ours/yours.
- Consumable stores shall be our/Yours.
- Machinery jobs shall be done by us/you.
- The job after completion is to be checked and Inspected by concerned l/c and D.G.M. (P)
- 80% Running payment shall be made fortnightly after verification.
- No payment will be made till the job is completed.
- Tax is deductible from final bill as per Rules.
- If work is delayed beyond time given 5% penalty will be charged from bill and transferred to other contractor, all losses will be borne by you.
- Contractor's responsibility is printed on back side of work order form.
- GST will be paid extra by the factory as per applicable.

ATTESTED
[Signature]
(Sandeep Sharma)
Reg. No. 1136/98
LIC Ghaziabad (U.P.)

24 JAN 2025
[Signature]
Vice President (T)

Dy. GM (Engg.) / Addl. GM (E&I)

[Signature]
Sr. G.M. (Tech.)

- Copy to
- Sr. G.M. (Tech.)
 - A/c Deptt.
 - Contractor



Contract accepted on above terms
[Signature]
Contractor
Contd. →



INDIA NON JUDICIAL



Government of Uttar Pradesh

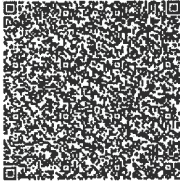
IN-UP75424231597507W

e-Stamp

RAVINDER KUMAR GUPTA
NO.-30

Acc-UP14084904/MODINAGAR/UP-GZB

Certificate No. : IN-UP75424231597507W
 Certificate Issued Date : 25-Nov-2024 04:17 PM
 Account Reference : NEWIMPACC (SV)/up14084904/MODINAGAR/UP-GZB
 Unique Doc. Reference : SUBIN-UPUP1408490447718179358721W
 Purchased by : MODI INDUSTRIES LIMITED UNIT MODISUGAR MILLS
 Description of Document : Article 5 Agreement or Memorandum of an agreement
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : MODI INDUSTRIES LIMITED UNIT MODISUGAR MILLS
 Second Party : VINAY KUMAR AND OTHERS
 Stamp Duty Paid By : MODI INDUSTRIES LIMITED UNIT MODISUGAR MILLS
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



Please write or type below this line.

समझौतानामा

मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स, मोदीनगर प्रथम पक्ष एवं श्री विनय कुमार पुत्र श्री वेदपाल आधारकार्ड नं०-629582601321 एवं श्रीमति विमलेश पत्नी श्री वेदपाल आधारकार्ड नं०-743587818057 निवासी ग्राम लतीफपुर तिबडा, मोदीनगर, जिला गाजियाबाद (उ०प्र०) द्वितीय पक्ष के मध्य उनके खेत खाता संख्या-00265, खसरा संख्या-664 क्षेत्रफल 1.6040 हैक्टेयर में से दो एकड (दस बीघा) जमीन को एक वर्ष के लिए लीज पर लिये जाने के सम्बन्ध में एक समझौता आज दिनांक 27-11-2024 को आपसी सहमति से बिना किसी दबाव, बल व डर के निम्नलिखित शर्तों के साथ सम्पन्न हुआ। समझौते की शर्तें निम्न प्रकार हैं:-

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विनय कुमार

विमलेश

क्रमश....2....



Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding Corporation of India. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

24 JAN 2025

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समझौते की शर्तें:-

- 1- यह कि दोनों पक्ष सहमत हैं कि द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश के उपरोक्त खेत खसरा संख्या-664 क्षेत्रफल 1.6040 में से दो एकड (दस बीघा) जमीन मोदी इण्डस्ट्रीज लिमिटेड, मोदीनगर द्वारा, फैक्ट्री के बॉयलर से निकलने वाली गीली राखी के निस्तारण के लिए दिनांक 27-11-2024 से एक वर्ष की अवधि के लिए लीज पर ली जायेगी।
- 2- यह कि दोनों पक्ष सहमत हैं कि उपरोक्त जमीन को एक वर्ष की अवधि के लिए लीज पर लिए जाने के बदले में प्रथम पक्ष मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स द्वारा अंकन रू0 90,000/- (नब्बे हजार) प्रति वर्ष अर्थात् रू0 9,000/-प्रति बीघा की दर से द्वितीय पक्ष की कुल दस बीघा जमीन के भराव के लिए द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश को भुगतान किया जायेगा।
- 3- यह कि दोनों पक्ष सहमत हैं कि इस समझौते के माध्यम से जहाँ प्रथम पक्ष की गीली राखी का निस्तारण हो जायेगा वहीं द्वितीय पक्ष को भी प्रतिफल के रूप में अंकन रू0 90,000/- का आर्थिक लाभ होगा व द्वितीय पक्ष की जमीन का भराव भी हो जायेगा।
- 4- यह कि दोनों पक्ष सहमत हैं कि उपरोक्त वर्णित एक वर्ष की अवधि के दौरान द्वितीय पक्ष द्वारा लीज पर ली गयी उपरोक्त जमीन पर कोई भी कृषि कार्य नहीं किया जायेगा एवं उपरोक्त जमीन को प्रथम पक्ष मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स द्वारा एक वर्ष की अवधि के लिए गीली राखी के निस्तारण के कारण एक वर्ष की अवधि से पूर्व अपने उपयोग से मुक्त नहीं किया जायेगा।
- 5- यह कि द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश सहमत हैं कि उक्त जमीन पर मोदी शुगर मिल्स के बॉयलर की गीली राखी के निस्तारण के सम्बन्ध में समस्त जिम्मेदारी द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश की होगी। द्वितीय पक्ष उपरोक्त गीली राखी का उपयोग अपने हित में करने के लिए स्वतन्त्र होगा। यह गीली राखी द्वितीय पक्ष की सम्पत्ति मानी जायेगी एवं इसके निस्तारण की समस्त जिम्मेदारी द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश की होगी।

क्रमश....3.....

वि. सु. कुमार

ATTESTED

(Sandeep Sharma)
Reg. No. 113E/98
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Chaziabad (I.P.)

वि. मलेश

24 JAN 2025




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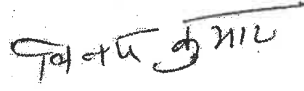
- 6- यह कि द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश सहमत है कि उपरोक्त जमीन पर गीली राखी के निस्तारण किये जाने के कारण किसी भी प्रकार की किसी को भी कोई हानि होती है तो उसकी समस्त जिम्मेदारी द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश की होगी एवं प्रथम पक्ष का कोई भी विधिक या अन्य किसी भी रूप में उत्तरदायित्व नहीं होगा। समस्त वित्तीय व विधिक जिम्मेदारी भी द्वितीय पक्ष श्री विनय कुमार एवं श्रीमति विमलेश द्वारा वहन की जायेगी। इस सम्बन्ध में मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स की किसी भी प्रकार की कोई भी वित्तीय अथवा विधिक जिम्मेदारी नहीं होगी।

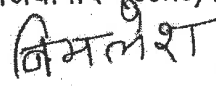
दोनों पक्षों की आपसी सहमति के आधार पर यह लीज एग्रीमेन्ट लिखा जा रहा है ताकि सनद रहे व वक्त जरूरत पर काम आये। इस समझौते पर आज दिनांक 27-11-2024 को दोनों पक्षों द्वारा हस्ताक्षर किये गये।

प्रथम पक्ष
वास्ते मोदी इण्डस्ट्रीज लिमिटेड
यूनिट मोदी शुगर मिल्स, मोदीनगर।


आरुण सिंह
वाईस प्रेसीडेंट (टैक्नी०)

द्वितीय पक्ष
खेत मालिक

- 
(1)- विनय कुमार पुत्र श्री वेदपाल
ग्राम लतीफपुर तिबडा, मोदीनगर
जनपद-गाजियाबाद (उ०प्र०)।

- 
(2)- श्रीमति विमलेश पत्नी श्री वेदपाल
ग्राम लतीफपुर तिबडा, मोदीनगर
जनपद-गाजियाबाद (उ०प्र०)।

गवाह

गवाह

1- Rakesh Kumar Sharma 1-
Begunpur Modinagar

ATTESTED

(Sandeep Sharma)
Reg. No. 136/98
NOTARY PUBLIC
Ghaziabad (U.P.)

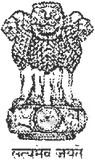


विनय

खेत मालिक

विमलेश

24 JAN 2025



INDIA NON JUDICIAL



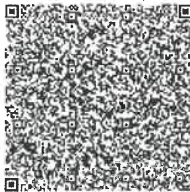
IN-UP44171483118456X

Government of Uttar Pradesh

e-Stamp

F. ... DEK KUMAR GUPTA
L.NO.-30
Acc-UP14084904/MODINAGAR/UP-GZB

Certificate No. : IN-UP44171483118456X
 Certificate Issued Date : 11-Jan-2025 12:34 PM
 Account Reference : NEWIMPACC (SV)/ up14084904/ MODINAGAR/ UP-GZB
 Unique Doc. Reference : SUBIN-UPUP1408490485361775237333X
 Purchased by : MODI INDUSTRIES LIMITED UNIT MODISUGAR MILLS
 Description of Document : Article 5 Agreement or Memorandum of an agreement
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : MODI INDUSTRIES LIMITED UNIT MODISUGAR MILLS
 Second Party : VIJAY PAL SINGH
 Stamp Duty Paid By : MODI INDUSTRIES LIMITED UNIT MODISUGAR MILLS
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



Please write or type below this line

समझौतानामा

मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स, मोदीनगर प्रथम पक्ष एवं श्री विजयपाल सिंह पुत्र श्री त्रिलोकचन्द आधारकार्ड नं0-900216181602, पेन कार्ड नं0-ANIPV3106D निवासी ग्राम डबाना, मोदीनगर, जिला गाजियाबाद (उ0प्र0) द्वितीय पक्ष के मध्य उनके खेत खाता संख्या-00150, खसरा संख्या-405 क्षेत्रफल 0.9150 हैक्टेयर में से दो एकड (दस बीघा) जमीन को एक वर्ष के लिए लीज पर लिये जाने के सम्बन्ध में एक समझौता आज दिनांक 11-01-2025 को आपसी सहमति से बिना किसी दबाव, बल व डर के निम्नलिखित शर्तों के साथ सम्पन्न हुआ। समझौते की शर्तें निम्न प्रकार है:-

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chazlapad (U.P.)



क्रमश.....2.....

Kishore Singh
24 JAN 2025

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.echilestamp.com' or using e-Stamp Mobile App on both Handsets. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

समझौते की शर्तें:-

- 1- यह कि दोनों पक्ष सहमत हैं कि द्वितीय पक्ष श्री विजयपाल सिंह के उपरोक्त खेत खसरा संख्या-405 क्षेत्रफल 0.9150 में से दो एकड़ (दस बीघा) जमीन मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स, मोदीनगर द्वारा, फैक्ट्री के बॉयलर से निकलने वाली गीली राखी के निस्तारण के लिए दिनांक 11-01-2025 से एक वर्ष की अवधि के लिए लीज पर ली जायेगी।
- 2- यह कि दोनों पक्ष सहमत हैं कि उपरोक्त जमीन को एक वर्ष की अवधि के लिए लीज पर लिए जाने के बदले में प्रथम पक्ष मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स द्वारा अंकन रू0 90,000/- (नब्बे हजार) प्रति वर्ष अर्थात रू0 9,000/- प्रति बीघा की दर से द्वितीय पक्ष की कुल दस बीघा जमीन के भराव के लिए द्वितीय पक्ष श्री विजयपाल सिंह को भुगतान किया जायेगा।
- 3- यह कि दोनों पक्ष सहमत हैं कि इस समझौते के माध्यम से जहाँ प्रथम पक्ष की गीली राखी का निस्तारण हो जायेगा वहीं द्वितीय पक्ष को भी प्रतिफल के रूप में अंकन रू0 90,000/- का आर्थिक लाभ होगा व द्वितीय पक्ष की जमीन का भराव भी हो जायेगा।
- 4- यह कि दोनों पक्ष सहमत हैं कि उपरोक्त वर्णित एक वर्ष की अवधि के दौरान द्वितीय पक्ष द्वारा लीज पर ली गयी उपरोक्त जमीन पर कोई भी कृषि कार्य नहीं किया जायेगा एवं उपरोक्त जमीन को प्रथम पक्ष मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स द्वारा एक वर्ष की अवधि के लिए गीली राखी के निस्तारण के कारण एक वर्ष की अवधि से पूर्व अपने उपयोग से मुक्त नहीं किया जायेगा।
- 5- यह कि द्वितीय पक्ष श्री विजयपाल सिंह सहमत हैं कि उक्त जमीन पर मोदी शुगर मिल्स के बॉयलर की गीली राखी के निस्तारण के सम्बन्ध में समस्त जिम्मेदारी द्वितीय पक्ष श्री विजयपाल सिंह की होगी। द्वितीय पक्ष उपरोक्त गीली राखी का उपयोग अपने हित में करने के लिए स्वतन्त्र होगा। यह गीली राखी द्वितीय पक्ष की सम्पत्ति मानी जायेगी एवं इसके निस्तारण की समस्त जिम्मेदारी द्वितीय पक्ष श्री विजयपाल सिंह की होगी।

क्रमश....3.....

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chaziabad (U.P.)



Signature

Signature

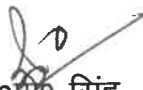
24 JAN 2025

-3-

- 6- यह कि द्वितीय पक्ष श्री विजयपाल सिंह सहमत है कि उपरोक्त जमीन पर गीली राखी के निस्तारण किये जाने के कारण किसी भी प्रकार की किसी को भी कोई हानि होती है तो उसकी समस्त जिम्मेदारी द्वितीय पक्ष श्री विजयपाल सिंह की होगी एवं प्रथम पक्ष का कोई भी विधिक या अन्य किसी भी रूप में उत्तरदायित्व नहीं होगा। समस्त वित्तीय व विधिक जिम्मेदारी भी द्वितीय पक्ष श्री विजयपाल सिंह द्वारा वहन की जायेगी। इस सम्बन्ध में मोदी इण्डस्ट्रीज लिमिटेड यूनिट मोदी शुगर मिल्स की किसी भी प्रकार की कोई भी वित्तीय अथवा विधिक जिम्मेदारी नहीं होगी।

दोनों पक्षों की आपसी सहमति के आधार पर यह लीज एग्रीमेन्ट लिखा जा रहा है ताकि सनद रहे व वक्त जरूरत पर काम आये। इस समझौते पर आज दिनांक 11-01-2025 को दोनों पक्षों द्वारा हस्ताक्षर किये गये।

प्रथम पक्ष
वास्ते मोदी इण्डस्ट्रीज लिमिटेड
यूनिट मोदी शुगर मिल्स, मोदीनगर।



आरुण सिंह
वाईस प्रेसीडेन्ट (टैक्नी0)

गवाह

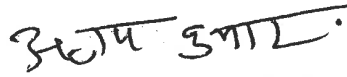


1-

द्वितीय पक्ष
खेत मालिक



(1)- विजयपाल सिंह पुत्र श्री त्रिलोकचन्द
ग्राम डबाना, मोदीनगर
जनपद-गाजियाबाद (उ0प्र0)।

गवाह



1-

ATTESTED


(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chazibad (U.P.)



24 JAN 2025

11/40

MODI SUGAR MILLS, MODINAGAR

No. 3023 Date 21-01-25
 Time 11:07

Security Officer. 337527 UP-15-7522

Please pass out one tractor trolley No. 200 डीएच मीचल स्टॉफ B Gate 37

containing N. W. _____

G.W. _____ T.W. _____

Deepak (1980) Signature of Works Incharge/
 Works Supervisor

Signature of W. & W. _____



ATTESTED
 (Sandeep Sharma)
 Reg. No. 1136/98
 NOTARY PUBLIC
 Chazlabad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

21-Jan-2025 11:29:12
337527

DATE :
SERIAL NO.
SUP/CUST NAME
VEHICLE NO.
VEHICLE NAME
MATERIAL DESC
MATERIAL NO
GATEPASS NO
GROSS WEIGHT : 88.7 Qtlis.
TAKE WEIGHT : 33.8 Qtlis.
NET WEIGHT : 55.10 Qtlis.

CARD NO : 0
INVOICE NO : 0
RR/BR NO : 0

GROSS DATE : 21-Jan-2025 11:20:03 AM
TAKE DATE : 21-Jan-2025 5:04:56 AM

ATTESTED
(Sandeep Sharma)
Reg. No. V/38/98
NOTARY PUBLIC
Chhazabaf (U.P.)



24 JAN 2025

MODI SUGAR MILLS, MODI HAZAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 05:14:03

SERIAL NO. 337527

SUP/CUST NAME

VEHICLE NO. UP157522

MATERIAL NAME WET ASH

MATERIAL DESC

GATEPASS NO. 0

GROSS WEIGHT : 0.0115

TARE WEIGHT : 35.80015

NET WEIGHT :

CARD NO. 0

INVOICE NO. 0

RR/CR NO. 0

GROSS DATE :

TARE DATE : 21-Jan-25 05:14:03



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Chhazawaad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

No. 3021 00148 Date 21/1/25

Security Officer 337502 Time 00:50

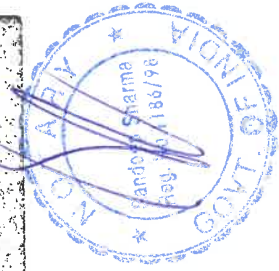
Please pass out one tractor trolley No. U 157522

containing Dhole kasi Pakh

G.W. [Signature] T.W. [Signature] N.W. [Signature]

[Signature] Signature of Works Incharge/
Works Supervisor

[Signature] Signature of W. & W.



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Chaziabad (U.P.)

24 JAN 2025

SIDKE

MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

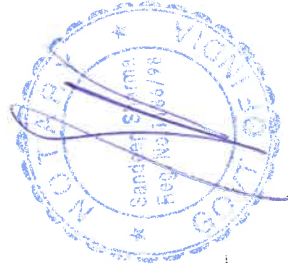
DATE : 21-Jan-2025 01:01:48
SERIAL No. 337502

SUP/CUST NAME
VEHICLE NO. UP157522
MATERIAL NAME WET ASH
MATERIAL DESC

CARD NO : 0
INVOICE NO 0
RR/GR NO 0

GATEPASS NO 0
GROSS WEIGHT : 83.2 Qtls.
TARE WEIGHT : 37.5 Qtls.
NET WEIGHT : 45.70 Qtls.

GROSS DATE : 21-Jan-2025 12:52:28 AM
TARE DATE : 21-Jan-2025 12:37:25 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1166/98
NOTARY PUBLIC
Chaziabad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR 8145

No. 2940 Date 21-01-25

Time 8:30

Security Officer: 337510

Please pass out one tractor trolley No. UP 147417

containing B. Grains 1/2 2120A

G.W. 1 T.W. 1 N.W. 1

Deepak (1980)

Signature of W. & W.

Signature of Works Incharge/
Works Supervisor



ATTESTED

(Sandeep Sharma)
Reg. No. 186/98
NOTARY PUBLIC
Chhaziodad (U.P.)

24 JAN 2025

STORE

HOVI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-JAN-2025 08:50:09

SERIAL NO. 327510

SUP/CUST NAME

VEHICLE NO. UP147417

MATERIAL NAME NET ASH

MATERIAL DESC

GATEPASS NO. 0

GROSS WEIGHT : 75.015

TARE WEIGHT : 35.7

NET WEIGHT : 39.30

CARD NO : 0

INVOICE NO : 0

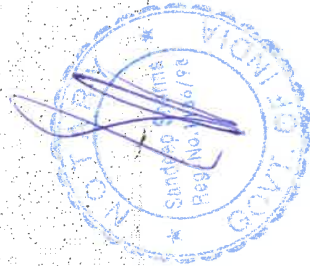
RR/OR NO : 0

GROSS DATE : 21-JAN-25 08:41:01 AM

TARE DATE : 21-JAN-25 2:00:50 AM

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chaziabad (U.P.)



24 JAN 2025

STORE

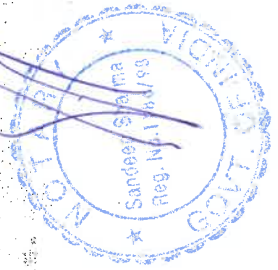
MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE # 21-Jan-2025 02:09:57
 SERIAL NO. 337510
 SUP/CUST NAME UP147417
 VEHICLE NO. WET ASH
 MATERIAL NAME
 MATERIAL DESC
 GATEPASS NO. 0
 GROSS WEIGHT # 0 Q/Ls.
 TARE WEIGHT # 25.7 Q/Ls.
 NET WEIGHT #

CARD NO # 0
 INVOICE NO 0
 REVGR NO 0

GROSS DATE # 21-Jan-25 21:00:50 AM
 TARE DATE #



ATTESTED

(Sandeep Sharma)
 Reg. No. 1/86/98
 NOTARY PUBLIC
 Chaziabad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

No. 2939

Date 21-1-25

Time 00:30

337499

Security Officer, U.P. 147413

Please pass out one tractor trolley No.

containing B. K. Rathi Kedi Rathi

G.W. T.W. N.W.

[Signature]

Signature of Works Incharge/
Works Supervisor

[Signature]
13/30

Signature of W. & W.



ATTESTED

(Sandeep Sharma)
Reg. No. 1106/98
NOTARY PUBLIC
Chhaziasad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 00:36:41
 SERIAL NO. 337499
 SUP/CUST NAME
 VEHICLE NO. UP147417
 MATERIAL NAME WET ASH
 MATERIAL DESC
 GATEPASS NO 0
 CARD NO : 0
 INVOICE NO 0
 TRR/GR NO 0
 GROSS WEIGHT : 92.5 G115.
 TARE WEIGHT : 35.2 G115.
 NET WEIGHT : 57.30 G115.
 GROSS DATE : 21-Jan-2025 12:27:32 AM
 TARE DATE : 21-Jan-2025 12:09:02 AM



ATTESTED

(Sandeep Sharma)
 Reg. No. 11/86/98
 NOTARY PUBLIC
 Chazibad (U.P.)

24 JAN 2025

29/1/25
A
29/1/25
A

MODI SUGAR MILLS, MODI MASAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 00:18:08
SERIAL NO. 337499
SUP/CUST NAME

VEHICLE NO. UP147417
MATERIAL NAME WET ASH

MATERIAL DESC
GATEPASS NO 0
GROSS WEIGHT : 0 Qlis.
TARE WEIGHT : 35.2 Qlis.
NET WEIGHT :

CARD NO :
INVOICE NO :
WE/GR NO :

GROSS DATE :
TARE DATE : 21-Jan-25 12:09:02 AM



ATTESTED

(Sandeep Sharma)
Reg. No. A/186/98
NOTARY PUBLIC
Chazalabad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

No. 2939

Date 21-1-25

Time 00:30

337499

Security Officer. 01147413

Please pass out one tractor trolley No.

containing Babbar Kadi Rakhhi

G.W. TW N.W.

12/15/20

[Signature]

Signature of Works Incharge/
Works Supervisor

Signature of W. & W.

ATTESTED

(Sandepp Sharma)
Reg. No. 136/98
NOTARY PUBLIC
Chandigarh (U.P.)



24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 00:36:41
 SERIAL NO. 337499
 SUP/CUST NAME
 VEHICLE NO. UP147417
 MATERIAL NAME WET ASH
 MATERIAL DESC
 GATEPASS NO 0
 CARD NO : 0
 INVOICE NO 0
 RIVER NO 0
 GROSS WEIGHT : 92.5 G115.
 TARE WEIGHT : 35.2 G115.
 NET WEIGHT : 57.30 G115.
 GROSS DATE : 21-Jan-2025 12:27:32 AM
 TARE DATE : 21-Jan-2025 12:09:02 AM



ATTESTED

(Sandeep Sharma)
 Reg. No. 1436/98
 NOTARY PUBLIC
 Chhatnag (U.P.)

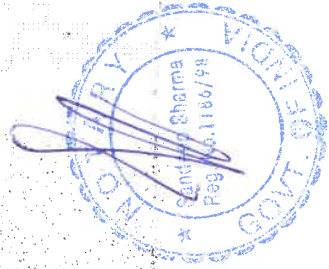
24 JAN 2025

2.97494
1770

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE # 21-JAN-2025 00:18:08
 SERIAL NO. 337499
 SUP/CUST NAME
 VEHICLE NO. UP147417
 MATERIAL NAME WET ASH
 MATERIAL DESC
 GATEPASS NO 0
 GROSS WEIGHT # 0.015
 TARE WEIGHT # 35.2 GLLS.
 NET WEIGHT #
 CARD NO #
 INVOICE NO #
 RR/GR NO #
 GROSS DATE #
 TARE DATE # 21-JAN-25 12:09:02 AM



ATTESTED

(Sandeep Sharma)
 Reg. No. 1186/98
 NOTARY PUBLIC
 Chhatnagd (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

No. 3021 00148 Date 24/1/25

Security Officer: 337502 Time 00150

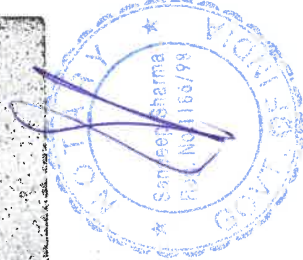
Please pass out one tractor trolley No. U 157522

containing Dhole kahi RYKHF

G.W. — T.W. — N.W. —

[Signature]
Signature of W. & W.

[Signature]
Signature of Works Incharge/
Works Supervisor



ATTESTED
(Sandeep Sharma)
Reg. No. 1486/98
NOTARY PUBLIC
Chhizibad (U.P.)

24 JAN 2025

STORER

MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

DATE : 21-Jan-2025 01:01:48

SERIAL No. 337502

SUP/CUST NAME

VEHICLE NO. UP157522

MATERIAL NAME WET ASH

MATERIAL DESC

GATEPASS NO 0

GROSS WEIGHT : 83.2 Qtls.

TARE WEIGHT : 37.5 Qtls.

NET WEIGHT : 45.70 Qtls.

CARD NO : 0

INVOICE NO 0

RR/GR NO 0

GROSS DATE : 21-Jan-2025 12:52:28 AM

TARE DATE : 21-Jan-2025 12:37:25 AM

ATTESTED

(Sanjeev Sharma)
Reg. No. 4186/98
NOTARY PUBLIC
Chitradob (U.P.)



24 JAN 2025

STONE

Handwritten signature

MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

DATE :	21-Jan-2025	00:46:51			
SERIAL NO.	357502		CARD NO :	0	
SUP/CUST NAME			INVOICE NO :	0	
VEHICLE NO.	UP157522		RR/RS NO :	0	
MATERIAL NAME	WET ASH		GROSS WGT :	0	0115.
MATERIAL DESC			TARE DATE :	21-Jan-25	12:37:25 AM
GATEPASS NO					
GROSS WEIGHT :					
TARE WEIGHT :					
NET WEIGHT :					



ATTESTED

(Sandeep Sharma)
 Reg. No. 1186/98
 NOTARY PUBLIC
 Chhatisgarh (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

05/10/25

Date *21-1-25*
Time *03:15*

No. 3022

Security Officer, 337517

Please pass out one tractor trolley No. *0153522*

containing *Bhale Keshi Kattar*

G.W. *[Signature]* T.W. *[Signature]* N.W. *[Signature]*

[Signature]
Signature of W. & W. Works Supervisor



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Modinagar (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODI MADAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 05:53:24
 SERIAL NO. : 537517
 SUP/CUST NAME :
 VEHICLE NO. : UP157623
 MATERIAL NAME : NET ASN
 MATERIAL DESC :
 GATEPASS NO : 0
 GROSS WEIGHT : 28.4 0115
 TARE WEIGHT : 37.5 0115
 NET WEIGHT : 20.90 0115

CARD NO : 0
 INVOICE NO : 0
 RR/GR NO : 0

GROSS DATE : 21-Jan-25 05:24:15 AM
 TARE DATE : 21-Jan-25 05:11:28 AM



ATTESTED

(Sandeep Sharma)
 Reg. No. 1786/98
 NOTARY PUBLIC
 Chhajabad (U.P.)

24 JAN 2025

STORE

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-JAN-2025 03:20:35
SERIAL NO. 337517

SUP/CUST NAME
VEHICLE NO. UP157522
MATERIAL NAME NET ASH
MATERIAL DESC
DATEPASS NO
GROSS WEIGHT : 0.0115.
TARE WEIGHT : 32.5 0115.
NET WEIGHT :

CARD NO : 0
INVOICE NO 0
RR/OR NO 0

GROSS DATE : 21-JAN-25 3:11:28 AM
TARE DATE :

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chazlapad (U.P.)



24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

10.45

No. 2941

Date 21-01-25

Time 10:15

Security Officer, 337564

Please pass out one tractor trolley No. UP-14-747

containing 200 kg. sugar - 200 kg. B. C. 100 kg. of 100

W. T.W. N.W.

Keypad (1980)

Signature of Works Incharge/
Works Supervisor

Signature of W. & W.

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chizlabad (U.P.)



24 JAN 2025

STORE

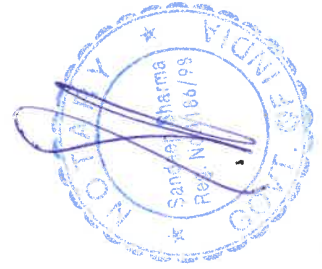
MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 10:49:03
 SERIAL NO. 137564
 SUP/CUST NAME
 VEHICLE NO. UP147417
 MATERIAL NAME WET ASH
 MATERIAL DESC
 GATEPASS NO 0
 CARD NO : 0
 INVOICE NO 0
 RA/SR NO 0
 GROSS WEIGHT : 91.4 Qtlis.
 TARE WEIGHT : 35.8 Qtlis.
 NET WEIGHT : 55.60 Qtlis.
 GROSS DATE : 21-Jan-2025 10:40:00 AM
 TARE DATE : 21-Jan-2025 10:12:33 AM

ATTESTED

(Sandeep Sharma)
 Reg. No. 1486/98
 NOTARY / PUBLIC
 Chhizlaud (U.P.)



24 JAN 2025

STONE

2hrs

MODI SUGAR MILLS, MODI BRICK

WEIGHMENT SLIP

DATE: 21-Jan-2025 10:21:41
SERIAL NO. 337562

SUP/CUST NAME UP147417
VEHICLE NO. WET ASH
MATERIAL NAME
MATERIAL DESC

GATEPASS NO. 0
GROSS WEIGHT : 0 Qtls.
TARE WEIGHT : 35.0 Qtls.
NET WEIGHT :

CARD NO. 0
INVOICE NO. 0
PR/GR. NO. 0

GROSS DATE :
TARE DATE : 21-Jan-25 10:12:33 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chuziabad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR M.S.O

No. 2942

Date 21-01-25

Time 14:22

Security Officer, 337587 U.P. 14 747

Please pass out one tractor trolley No. 2.P.14 747
containing एक ट्रेलर में 13 गोटे

G.W. Depack (1980) N.W. _____

Depack (1980)

Signature of Works Incharge/
Works Supervisor

Signature of W. & W.



ATTESTED

(Sandeep Sharma)
Reg. No. 1166/98
NOTARY PUBLIC
Chaziabad (U.P.)

24 JAN 2025

WEIGHMENT SLIP

21-Jan-2025 14:41:47

337587

DATE :
 SERIAL NO.
 SUP/CUST NAME
 VEHICLE NO.
 MATERIAL NAME
 MATERIAL DESC
 GATEPASS NO
 GROSS WEIGHT #
 TARE WEIGHT #
 NET WEIGHT #

LF147417
MET ASM

90.3 0115
 38.6 0115
 51.70 0115

BARK NO
 OFFICE NO
 REGION NO
 GROSS DATE
 TARE DATE

21-Jan-25 21:22:40 PH
21-Jan-25 11:12:29 PH



ATTESTED

(Sandeep Sharma)
 Reg. No. 4186/98
 NOTARY PUBLIC
 Chhatisgarh (U.P.)

24 JAN 2025

SNPS

MODEL SUGAR MILLS, MODEL ROAD

WEIGHMENT SLIP

DATE # 21-Jan-2025 10:21:37
 SERIAL NO. 337587
 SUP/CUST NAME UFI47417
 VEHICLE NO. WET ASH
 MATERIAL NAME
 MATERIAL DESC
 GATEPASS NO. 0
 GROSS WEIGHT # 0 0115.
 TARE WEIGHT # 38.6 0111.
 NET WEIGHT #

CARD NO. 0
 INVOICE NO. 0
 RV/GR NO. 0

GROSS DATE # 21-Jan-25 1:12:29 PM
 TARE DATE #



ATTESTED

(Sandeep Sharma)
 Reg. No. 1786/98
 NOTARY PUBLIC
 Chazalwad (U.P.)

24 JAN 2025

11.40

MODI SUGAR MILLS, MODINAGAR

No. 3023

Date 21-01-25

Time 11:07

Security Officer, 337527

UP-15-7522

Please pass out one tractor trolley No.

containing 200 kg staff on staff B Gate

G.W. _____

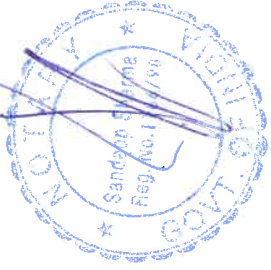
T.W. _____

N. W. _____

Deepak (1980)

Signature of Works Incharge/
Works Supervisor

Signature of W. & W.



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chhazlaud (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

21-Jan-2025 11:29:12
337527

DATE :
SERIAL NO.
SUP/CUST NAME
VEHICLE NO.
MATERIAL NAME
MATERIAL DESC
GATEPASS NO
GROSS WEIGHT : 88.9 Qtlis.
TARE WEIGHT : 33.8 Qtlis.
NET WEIGHT : 55.10 Qtlis.

CARD NO : 0
INVOICE NO 0
RR/BR NO 0

GROSS DATE : 21-Jan-2025 11:20:03 AM
TAKE DATE : 21-Jan-2025 5:04:56 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Chandigarh (I.P.)

24 JAN 2025

STRICTLY

MODI SUGAR MILLS, MODI HARNAR

WEIGHMENT SLIP

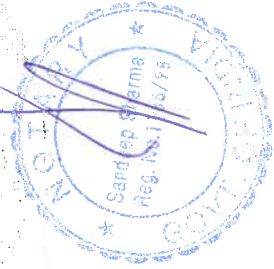
DATE : 21-Jan-2025 05:14:03
SERIAL NO. 337527

SUP/CUST NAME
VEHICLE NO. UP157522
MATERIAL NAME WET ASH
MATERIAL DESC

CARD NO. 0
INVOICE NO. 0
RR/CR NO. 0

GATEPASS NO. 0
GROSS WEIGHT : 0.015
TARE WEIGHT : 35.0 015
NET WEIGHT :

GROSS DATE :
TARE DATE : 21-Jan-25 5:00:56 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Chandigarh (U.P.)

MODI SUGAR MILLS, MODINAGAR 8145

No. **2940**

Date **21-01-25**

Time **8:30**

Security Officer, **33751a**

Please pass out one tractor trolley No. **UP147417**

containing **B. Crude Oil 2122A**

G.W. **1** T.W. **1** N.W. **1**

Deepak (1980)

Signature of W. & W.

Signature of Works Incharge/
Works Supervisor



ATTESTED
(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Gwalior (M.P.)

24 JAN 2025

STORE

MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

DATE : 23-Jan-2025 08:50:09

SERIAL NO. 537510

SUP/CUST NAME

VEHICLE NO. UP142917

MATERIAL NAME

MATERIAL DESC NET ASN

GATEPASS NO. 0

GROSS WEIGHT : 75.015

TARE WEIGHT : 35.7015

NET WEIGHT : 39.3035

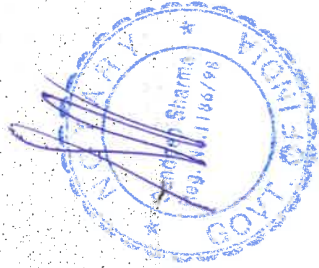
CARD NO : 0

INVOICE NO : 0

NR/OR NO : 0

GROSS DATE : 21-Jan-25 8:41:01 AM

TARE DATE : 21-Jan-25 2:00:50 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
GATEWAY (GATE)

24 JAN 2025

STORE

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 02:07:57

SERIAL NO. 337510

SUP/CUST NAME

VEHICLE NO. UP147417

MATERIAL NAME WET ASH

MATERIAL DESC

GATEPASS NO. 0

GROSS WEIGHT : 0.015

TARE WEIGHT : 35.7 G115

NET WEIGHT :

CARD NO. 0

INVOICE NO. 0

RR/OR NO. 0

GROSS DATE : 21-Jan-25 21:00:00 AM

TARE DATE :



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC

24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

DATE : 21-Jan-2025 14:39:47
 SERIAL No. : 337592
 SUP/CUST NAME :
 VEHICLE NO. : UP141449
 MATERIAL NAME : WET ASH
 MATERIAL DESC :
 GATEPASS NO : 0
 GROSS WEIGHT : 71.2 Qtlis.
 TARE WEIGHT : 32.1 Qtlis.
 NET WEIGHT : 39.10 Qtlis.

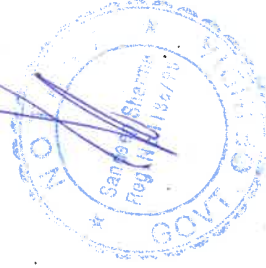
CARD NO : 0
 INVOICE NO : 0
 RR/GR NO : 0

GROSS DATE : 21-Jan-25 2:30:40 PM
 TAKE DATE : 21-Jan-25 12:19:50 PM

STORE

ATTESTED

(Sandesh Sharma)
 Reg. No. 1136/98
 MODI NAGAR PUBLIC
 (J.S.)



MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

DATE : 21-Jan-2025 14:44:17
 SERIAL No. : 337603
 SUP/CUST NAME :
 VEHICLE NO. : UP141449TRACTOR
 MATERIAL NAME : WET ASH
 MATERIAL DESC :
 GATEPASS NO : 0
 GROSS WEIGHT : 0 Qtlis.
 TARE WEIGHT : 17.4 Qtlis.
 NET WEIGHT :

CARD NO : 0
 INVOICE NO : 0
 RR/GR NO : 0

GROSS DATE : 21-Jan-25 2:35:10 PM
 TAKE DATE :

24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 14:19:39

SERIAL NO. 337599

SUP/CUST NAME

VEHICLE NO. MAHINDRA

MATERIAL NAME MET ASH

MATERIAL DESC

GATEPASS NO 0

GROSS WEIGHT : 0 Qtls.

TARE WEIGHT : 17.4 Qtls.

NET WEIGHT :

CARD NO. 0

INVOICE NO 0

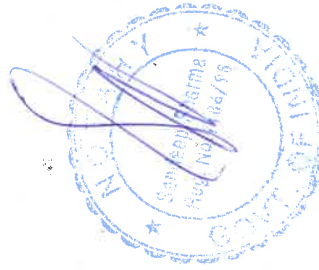
RR/GR NO 0

GROSS DATE :

TARE DATE : 21-Jan-25 2:10:31 PM

ATTESTED

(Sandeep Sharma)
Reg. No. 1/36/98
NOTARY PUBLIC
Chandigarh (J.P.)



24 JAN 2025

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 14:22:32

SERIAL NO. 337596

SUP/CUST NAME

VEHICLE NO. TRACTOR7417

MATERIAL NAME MET ASH

MATERIAL DESC

GATEPASS NO 0

GROSS WEIGHT : 0 Qtls.

TARE WEIGHT : 17.8 Qtls.

NET WEIGHT :

CARD NO. 0

INVOICE NO 0

RR/GR NO 0

GROSS DATE :

TARE DATE : 21-Jan-25 2:03:25 PM

STORE

MODE SUBSIS BILLY, HOAI MOON

WEIGHTMENT SLIP

DATE : 21-Jan-2025 14:02:58
SERIAL No. 337595

SUP/CUST NAME: TROLLY
VEHICLE NO.: WET ASH
MATERIAL NAME: WET ASH
MATERIAL DESC:
GATEPASS NO: 0
GROSS WEIGHT : 0 GMS.
TARE WEIGHT : 17.5 GMS.
NET WEIGHT :

CARD NO : 0
INVOICE NO : 0
RN/CR NO : 0

GROSS DATE :
TARE DATE : 21-Jan-25 14:02:58

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Gurgaon (Haryana)



24 JAN 2025

STONE

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 14:39:47

SERIAL NO. 357582

SUP/CUST NAME UP141449

VEHICLE NO. MET ASH

MATERIAL NAME

MATERIAL DESC

GATEPASS NO. 0

GROSS WEIGHT : 71.2 KGS.

TARE WEIGHT : 32.4 KGS.

NET WEIGHT : 39.10 KGS.

CARD NO. 0

INVOICE NO. 0

RR/DR NO. 0

GROSS DATE : 21-Jan-25 2:30:40 PM

TARE DATE : 21-Jan-25 12:19:50 PM



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghazipur (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODI BAGAR

WEIGHMENT SHEET

DATE : 21-JAN-2025 12:28:58

SERIAL NO. : 337582

SUP/CUST NAME

VEHICLE NO. : UP141449

MATERIAL NAME : MET ASH

MATERIAL DESC

DATEPASS NO. : 0

GROSS WEIGHT : 0 gms.

TAKE WEIGHT : 32.1 gms.

NET WEIGHT :

CARD NO. : 0

INVOICE NO. : 0

RE/GR NO. : 0

GROSS DATE :

TRNL DATE : 21-JAN-25 12:19:30 PM



ATTESTED

(Santdeep Sharma)
Reg. No. 1136/58
NOTARY PUBLIC
Chandigarh (U.P.)

24 JAN 2025

MODI SUGAR MILLS MODINAGAR 13.15

Date 21-01-25
Time 12:40

Security Officer, 337543 NP-16 ET 7967

Please pass out one tractor trolley No. 205 SPX मन्दी राठी B Gate 27 3124
containing

G.W. Deepak (1980) T.W. _____ N.W. _____

Signature of W. & W. _____
Signature of Works Incharge/
Works Supervisor _____



ATTESTED
(Sandeep Sharma)
Reg. No. 1106/98
NOTARY PUBLIC
Ghazipur (U.P.)

24 JAN 2025

STORE

MOBI SUGAR MILLS, MOBI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 13:14:21
SERIAL NO. 337543

BUYER/CUST NAME
VEHICLE NO. UP16ET7967
MATERIAL NAME WET ASH
MATERIAL DESC
GATEPASS NO. 0

GROSS WEIGHT : 273.7 KGS.
TARE WEIGHT : 114.1 KGS.
NET WEIGHT : 159.60 KGS.

CASH NO. 0
INVOICE NO. 0
RECEIPT NO. 0

GROSS DATE : 21-Jan-25 13:09:14 PM
TAKE DATE : 21-Jan-25 13:03:55 PM



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Gwalior (M.P.)

24 JAN 2025

2 hrs

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 07:53:04

SERIAL NO. 337543

SUP/CLUST NAME

VEHICLE NO. UP14ET7967

MATERIAL NAME WET ASH

MATERIAL DESC

GATEPASS NO 0

GROSS WEIGHT : 0 Qtl's.

TARE WEIGHT : 114.1 Qtl's.

NET WEIGHT :

CARD NO : 0

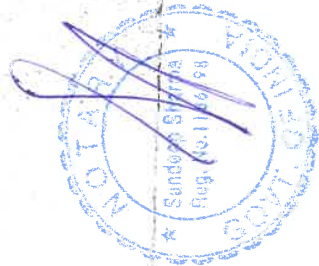
INVOICE NO 0

RYGR HD 0

GROSS DATE :

TARE DATE :

21-Jan-25 7:43:56 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chazibud (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

RWS

No. 6502

Date 21-01-25

Time 12:31

Security Officer. 337536

UP-15 P.D. 6901

Please pass out one tractor trolley No. 250

containing 250 गन्ना काटने के लिए 3 क्रेट के लिए

G.W. Depack (1980) T.W. _____ N.W. _____

Depack (1980)

Signature of W. & W.

Signature of Works Incharge/
Works Supervisor

ATTESTED

(Sandeep Sharma)
Reg. No. 1106/98
NOTARY PUBLIC
Chaziabad (U.P.)



24 JAN 2025

STORE

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

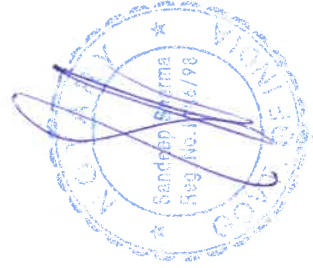
DATE : 21-Jan-2025 12:50:27
SERIAL No. 337536

SUP/CUST NAME
VEHICLE NO. UP15FD6701
MATERIAL NAME WET ASH
MATERIAL DESC
GATEPASS NO 0

CARD NO : 0
INVOICE NO 0
RR/GR NO 0

GROSS WEIGHT : 127.3 Qtlis.
TARE WEIGHT : 54.2 Qtlis.
NET WEIGHT : 73.10 Qtlis.

GROSS DATE : 21-Jan-2025 12:41:19 PM
TARE DATE : 21-Jan-2025 7:06:31 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 4186/98
NOTARY PUBLIC
Chazlabad (U.P.)

24 JAN 2025

MODI SUGAR MILLS, MODINAGAR (655017)

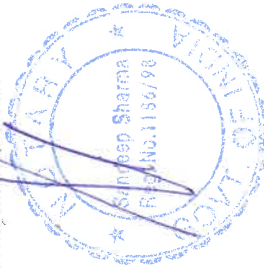
No. 6417 337513 Date 30/1/25
 Time 06:46

Security Officer, Please pass out one tractor trolley No. 6P15CT 8749 (Dhondley)

containing Debe Kali by KHF

G.W. T.W. N.W.

Signature of W. & W. 1320
 Signature of Works Incharge/ Works Supervisor



ATTESTED

(Sandeep Sharma)
 Reg. No. 1136/98
 NOTARY PUBLIC
 Chhizabad (U.P.)

24 JAN 2025

STONE

HODI SUGAR BELLS, FORT NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 05:57:42

SERIAL NO. 337513

SUP/DUST NAME

VEHICLE NO. UPJCT0749

MATERIAL NAME NET WT

MATERIAL NESA

GATEPASS NO. 0

GROSS WEIGHT : 245.7 BELLS

TARE WEIGHT : 100.0 BELLS

NET WEIGHT : 141.00 BELLS

CARD NO : 0

INVOICE NO 0

NR/OR NO 0

GROSS DATE : 21-Jan-25 0:40:35 AM

TARE DATE : 21-Jan-25 2:30:30 AM



ATTESTED

(Sandeep Sharma)
Reg. No. 1111/98
NOTARY PUBLIC
Chandigarh (India)

24 JAN 2025

STORE

*2-2887
2/28/25
13390
D. M. Singh*

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025
 SERIAL NO : 337513
 SUP/CUST NAME : UF15CT8749
 VEHICLE NO : WET ASH
 MATERIAL NAME :
 MATERIAL DESC :
 GATEPASS NO : 0 0115
 GROSS WEIGHT : 104.7 0115
 TARE WEIGHT :
 NET WEIGHT :

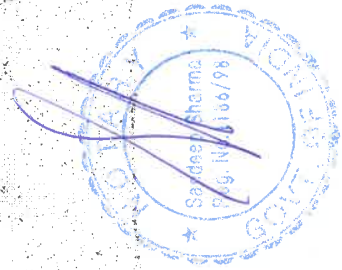
21-Jan-2025 02:39:46

CARD NO :
INVOICE NO :
RR/GR NO :

GROSS DATE : 21-Jan-25 2:30:38 AM
TARE DATE :

ATTESTED

(Sandeep Sharma)
Reg. No. 7426/98
NOTARY PUBLIC
Chaziabad (J.P.)



24 JAN 2025

MODI SUGAR MILLS, MODINAGAR

No. 021250 211

No. 8416 Date 21-1-25

Security Officer, 373471 Time 17:00

Please pass out one tractor trolley No. UP 15 CT 8749

containing Buckeye (DHAMBER)

G.W. [Signature] T.W. [Signature] N.W. [Signature]

Signature of W. & W. [Signature]

Signature of Works Incharge/
Works Supervisor [Signature]



ATTESTED

(Sandeep Sharma)
Reg. No. 1126/98
NOTARY PUBLIC
Gwalior (M.P.)

24 JAN 2025

STORE

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 21-Jan-2025 02:05:44
SERIAL NO. 337471
SUP/CUST NAME

VEHICLE NO. UF15CTB749
MATERIAL NAME: WET ASH

CARD NO : 0
INVOICE NO 0
RR/OR NO 0

GATEPASS NO 0
GROSS WEIGHT : 251.8 Qtls.
TARE WEIGHT : 105.1 Qtls.
NET WEIGHT : 146.70 Qtls.

GROSS DATE : 21-Jan-25 14:06:54 AM
TARE DATE : 20-Jan-25 04:24:20 PM



ATTESTED

(Sandeep Sharma)
Reg. No. 18691
NOTARY PUBLIC
GHAZIABAD (U.P.)

24 JAN 2025

Handwritten notes:
Sundar
20-1-25
10/2

STORER

MODI SUGAR MILLS, MODI NAGAR

WEIGHMENT SLIP

DATE : 20-Jan-2025 20:35:35

SERIAL NO. 337471

SUP/CUST NAME

VEHICLE NO. UP15CTE749

MATERIAL NAME WET ASH

MATERIAL DESC

DATAPASS NO 0

GROSS WEIGHT : 0.0115

TARE WEIGHT : 105.10115

NET WEIGHT :

CAND NO : 0
INVOICE NO : 0
RR/GR NO : 0

GROSS DATE :
TARE DATE : 20-Jan-25 21:26:28 PM



ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Chandigarh (J.P.)

24 JAN 2025